



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झुंसी, प्रयागराज - 221506
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhansi, Prayagraj,

roprayagraj@uppcb.in

संदर्भ सं० 6100785/AN No 593/2022/2023

दिनांक 19/12/2023

To,

E-Mail/Registered Post

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in

Subject:- Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh & Ors. in order dated 06-10-2023.

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 06-10-2023 by Hon'ble National Green Tribunal O.A No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh & Ors. The compliance report is submitted for your kind perusal and necessary action please.

Encl:-As Above.

Your Sincerely


(R. K. Singh)
Regional Officer

Copy to:-

1. Member Secretary, U.P. Pollution Control Board Lucknow for information.
2. District Magistrate, Fatehpur for information.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.


Regional Officer

Uttar Pradesh Pollution Control Board Response in compliance of order dated 06-10-2023 passed by Hon'ble National Green Tribunal, New Delhi in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh & Ors.

1. That it is submitted that in above stated matter Hon'ble NGT, New Delhi in 09.01.2023 passed by Hon'ble National Green Tribunal, New Delhi in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh passed an order dated 09-01-2023.

.....4. We have gone through the report of the Joint Committee. In its report the Joint Committee has mentioned that the Brick Kiln was established in the year 2011, i.e., before enactment of the Uttar Pradesh Brick kiln. (Sitting Criteria For Establishment) Rules, 2012 and was governed by Panchayat Byelaws.

.....6. In view of the averments made in the application, observations in the report of the Joint Committee and the questions involved, we consider it appropriate to have response of (1) the State of Uttar Pradesh (U.P.), through Chief Secretary, Government of U.P.; (2) the UPPCB and (3) the District Magistrate- Fatehpur, who stand impleaded as Respondents No. 1 to 3. The Registry is directed to prepare and attach memo of parties to the application.

2. That in compliance of above direction, the RO, UPPCB Prayagraj has filed its report on 10-02-2023 **Annexure No.-1** & District Magistrate, Fatehpur has filed its report on 14-02-2023. **Annexure No.-2.**
3. That it is submitted that as per the report by District Magistrate, Fatehpur dated 14-02-2023:-

..... The following order is passed by Hon'ble National Green Tribunal New Delhi as:-

We have gone through the report of the Joint Committee. In its report the Joint Committee has mentioned that the Brick Kiln was established in the year 2011, i.e., before enactment of the Uttar Pradesh Brick kiln. (Sitting Criteria For Establishment) Rules, 2012 and was governed by Panchayat Byelaws.

The case involves the questions as to whether the Uttar Pradesh Brick Kiln (Sitting Criteria For Establishment) Rules, 2012 are applicable to Brick Kilns established prior to enactment thereof and whether in case of violation of the Sitting Criteria the Project Proponent has to close down the brick kiln or relocate the same in compliance of the Sitting criteria etc. These questions have to be considered with reference to the relevant Rules and MoEF&CC Notification, CPCB Guidelines, Orders passed by Hon'ble Supreme Court and this Tribunal.

. In view of the averments made in the application, observations in the report of the Joint Committee and the questions involved, we consider it appropriate to have response of (1) the State of Uttar Pradesh (U.P.), through Chief Secretary, Government of U.P.; (2) the UPPCB and (3) the District Magistrate- Fatehpur, who stand impleaded as Respondents No. 1 to 3. The Registry is directed to prepare and attach memo of parties to the application.....

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It is to inform that by Notification No. 921/55-parya./12-94 (parya.)-11 dated 27.6.2012, sub-section (1) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No. 14 of 1981) and sub-section (2) of the said section (b) in exercise of the power under sub-section (1) of section 54 read, to regulate the site parameters for the establishment of new brick kilns in the State of Uttar Pradesh after consultation with the Governor; Uttar Pradesh Pollution Control Board and after considering the objections and suggestions received from the concerned persons; Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules, 2012 are in force from the date of its publication in the Gazette i.e. 27.6.2012.

In the provision to rule-7 of the said rules, there is a provision that any brick kiln which was established/in operation earlier but was not in operation in the last session, wants to operate or change the name/ownership and has Air (Pollution Prevention) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974, may operate the same, if he informs the State Board in writing but he shall be bound to comply with all the conditions, subject to which Permission was granted.

As mentioned above, in O.A. No. 593/2022 Piyush Kumar Singh vs. State of Uttar Pradesh, in compliance with point number-5 of the order passed by Hon'ble National Green Tribunal, New Delhi on 09.01.2023, it is to inform that the Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules, 2012 dated 27.6.2012 as per the above relevant part since M/s Pahalwan Brick Field Ajmatpur Bindki Fatehpur (Brick Kiln) has been established in the year 2011, which Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules-2012 dated 27.6.2012 is established/operated before and the water and air consent for the said brick kiln is valid till 31.07.2024.

Therefore, the Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules-2012 dated 27.06.2012 will not be applicable on the above brick kiln.

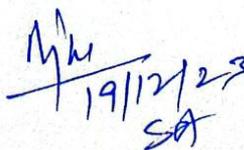
4. After submission of compliance report to Hon'ble National Green Tribunal has passed order in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh passed an order dated 06-10-2023, operative part of the order is as:-

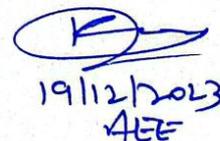
.....Learned Amicus Curiae has referred to the report of the UPPCB filed by covering letter dated 02.01.2023 and has submitted that the unit was operating without any CTO from December, 2015 to 18.04.2022 and it has not been disclosed as to what action has been taken against the unit operating without CTO in that area.

5. It is submitted that in compliance of the direction of Hon'ble NGT vide order dated 06-10-2023, that in District-Fatehpur there were 490 brick kilns identified, out of which 02 brick kilns are dismantled, 212 brick kilns are closed by UPPCB and rest 276 Brick kilns have valid Consent to Operate (CTO). The list of 214 not operational brick kilns and 276 operational brick kilns are enclosed herewith and marked as **Annexure No.-3**.
6. That U.P. Pollution Control Board has sent a letter dated 18-12-2023 to concern SDM's and District Magistrate Fatehpur, and concerning Jila Panchayat Adhikari & other for ensuring compliance of closure order issued to the Brick Kilns units by the UPPCB. The copy of the letter dated 18-12-2023 is enclosed herewith and marked as **Annexure No.-4**

Therefore, the response of the UPPCB is being filed for the kind perusal and consideration of this Hon'ble Tribunal.


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क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, रोक्टर-10, योजना संख्या-3, झूंसी, प्रयागराज - 221506
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhunsī, Prayagraj.

roprayagraj@uppcb.in

संदर्भ सं०... १०१२१३/०.०.०.०- 593/2022

दिनांक 10/02/2023

To,

E-Mail/Registered Post

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in

Subject:- Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 593/2022 Piyush Kumar Singh Vs. State of U. P. & Ors. in order dated 09-01-2023

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 09-01-2023 by Hon'ble National Green Tribunal in O.A No. 593/2022 Piyush Kumar Singh Vs. State of U. P. & Ors., the compliance report is submitted for your kind perusal and necessary action please.

Encl:-As Above.

Your Sincerely

(R. K. Singh)
Regional Officer

Copy to:-

1. Member Secretary, U.P. Pollution Control Board Lucknow for information.
2. District Magistrate, Fatehpur for information.
3. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
4. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
5. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.

Regional Officer

Uttar Pradesh Pollution Control Board response in compliance of order dated 09.01.2023 passed by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No.- 593/2022, Piyush Kumar Singh Versus State of Uttar Pradesh and others.

1. That it is submitted that grievances of the complainant Shri Piyush Kumar Singh was that the applicant had planted orchard of amla trees in his land adjoining Ajmalpur to Himmatpur road in village Himmatpur about 30 years back. Pehlwan Brick Kiln has been illegally set up near the orchard a few years back. The brick kiln is being run illegally in violation of environmental norms. The pollution caused by the same has damaged the trees in his orchard.
2. That it is submitted that with reference to the complaint by applicant Shri Piyush Kumar Singh, Hon'ble National Green Tribunal passed an order on 19.09.2022. In compliance of the order, joint committee constituted by Hon'ble National Green Tribunal has submitted its report on 03.01.2023.
3. That Hon'ble National Green Tribunal, New Delhi has passed an order dated 09.01.2023 in the matter of O.A. No.- 593/2022, Piyush Kumar Singh Versus State of Uttar Pradesh and others. The relevant part of the order is as follows :

“.....4. We have gone through the report of the Joint Committee. In its report the Joint Committee has mentioned that the Brick Kiln was established in the year 2011, i.e., before enactment of the Uttar Pradesh Brick kiln. (Sitting Criteria For Establishment) Rules, 2012 and was governed by Panchayat Byelaws.....

..... 6. In view of the averments made in the application, observations in the report of the Joint Committee and the questions involved, we consider it appropriate to have response of (1) the State of Uttar Pradesh (U.P.), through Chief Secretary, Government of U.P.; (2) the UPPCB and (3) the District Magistrate- Fatehpur, who stand impleaded as Respondents No. 1 to 3. The Registry is directed to prepare and attach memo of parties to the application.....”

4. That with most respectfully in pursuance to the order dated 09.01.2023 the response of the UPPCB is as under;

- i. That it is submitted that as per the Joint Committee report, M/s Pahalwan Brick Field, Ajmatpur, Bindki, Fatehpur was inspected by the Joint Committee on 24.12.2022. As per the report, the Brick Kiln had been established in the year 2011, which is prior to the Uttar Pradesh Brick Kiln (Site Criteria for establishment) Rules 2012 dated 27.06.2012. Therefore the District Panchayat byelaw will be applicable on the above brick kiln and the site of the brick kiln is as per the byelaws of the District Panchayat.

As per the report Amla, Orchard of Shri Piyush Kumar Singh was also inspected by the Joint Team and it was found that the first row of trees of Amla, Orchard (recorded in the name of Shri Krishnapal Singh, S/o Jagmohan Singh) was located at Gata No. 132 at a distance of about 85 meters in the west direction from the chimney of M/s Pahalwan Brick Field (Brick Kiln), whose total area is 0.87 hectares (about 2.0 Acres). At the time inspection, Amla trees were found to be green and sufficient quantity of fruits were also found on the trees.

- ii. That it is submitted that M/s Pahalwan Brick Field has been issued consent to operate for air and water vide letter dated 18.04.2022 having validity till

31.07.2024. Copy of the order is enclosed herewith and marked as Annexure No. -1

- iii. That it is submitted that by Notification No. 921/55-parya./12-94 (parya.)-11 dated 27.6.2012, sub-section (1) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No. 14 of 1981) and sub-section (2) of the said section (b) in exercise of the power under sub-section (1) of section 54 read, to regulate the site parameters for the establishment of new brick kilns in the State of Uttar Pradesh after consultation with the Governor, Uttar Pradesh Pollution Control Board and after considering the objections and suggestions received from the concerned persons; Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules, 2012 are in force from the date of its publication in the Gazette i.e. 27.6.2012.

In the provision to rule-7 of the said rules, there is a provision that any brick kiln which was established/in operation earlier but was not in operation in the last session, wants to operate or change the name/ownership and has Air (Pollution Prevention) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974, may operate the same, if he informs the State Board in writing but he shall be bound to comply with all the conditions, subject to which Permission was granted.

- iv. That it is submitted that Shri Ashok Kumar Verma, Advocate Senior Panel Counsel of U.P. Pollution Control Board has provided his opinion on applicability of the Notification No. 921/55-parya./12-94 (parya.)-11 dated 27.6.2012 as such as regard the provisions of Rule-2 of Rules 2012 (distance from residential area/population/sensitive area/mango or fruit orchard), are concerned these are prospective in nature but in case there is any old brick kiln establish and running prior to the date of enforcement of rules 2012 in accordance with law, but having no valid consent to operate,

the provisions of the rules 2012, will apply retroactively. The copy of the same is enclosed herewith for reference as Annexure No.-2

Therefore, the Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules-2012 dated 27.06.2012 will not be applicable on the above brick kiln and it will be governed by District Panchayat Byelaws.

- v. That the UPPCB has relied upon the observations and recommendations of the Joint Committee Report.

Therefore, the response of the UPPCB is being filed for the kind perusal and consideration of this Hon'ble Tribunal.

Lucknow

Yours' Sincerely

Dated :



(Ramesh Kumar Singh)

Regional Officer

Uttar Pradesh Pollution Control Board,
Prayagraj



154153/UPPCB/Allahabad(UPPCBRO)/CTO/both/FATEHPUR/2022 Date: 18/04/2022

To,

M/s

PAHELWAN BRICK FIELD

AJMATPUR BINDKI, Fatehpur, Uttar Pradesh, 212661,FATEHPUR,212661

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

Consent No-15762318 Date-18/04/2022

CCA is hereby granted to PAHELWAN BRICK FIELD located at AJMATPUR BINDKI, Fatehpur, Uttar Pradesh, 212661,FATEHPUR,212661. subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions :-

1. This CCA PAHELWAN BRICK FIELD granted for the period from 18/04/2022 to 31/07/2024 and valid for manufacturing of following products with Capital Investment/Net Assets Values 49.50 Lakhs

S No	Product	Quantity	Unit
1	BRICK/DAY	15000	Metric Tonnes/Day

2. Specific Conditions under Water Act :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility and discharge point
Domestic	3	Septic Tank

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard		
S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards.

S No.	Parameters	Standards
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3. Conditions under Air Act :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	BRICK STACK	COAL	01	Particulate Matter	30 METER FROM G.L.

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	30 METER FROM G.L.

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

(iii) The unit will not use any type of restricted fuel.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

6. Compulsory documents to be submitted by the Industry/Unit :-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.

8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

10. In compliance to the G.O dated 1011/81-7-2021-09 (Writ)/2016 dt.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent shall be revoked by the Board.

11. The industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO shall be revoked.

R.O., UPPCB PRAYAGRAJ.

Copy to:

CEO-2, UPPCB LUCKNOW.

RAMESH
KUMAR SINGH

Digitally signed by
RAMESH KUMAR SINGH
Date: 2022.04.18
23:15:57 +05'30'

R.O., UPPCB PRAYAGRAJ.

Annexure

Specific Conditions

10. Unit is directed to use coal pieces maximum up to 20 mm size to minimize Air Pollution.
11. Unit shall submit Stack Monitoring Report in every season from approved laboratory.
12. Unit is directed to make provision of sampling Platform, Porthole & Ladder in the Chimney at appropriate height for the stack monitoring within two months.
13. Unit will maintain Ambient Air Quality in the Brick Kiln by making arrangement of dust suppression which generates during movement of vehicles loading and unloading by sprinkling water at regular interval.
14. Unit will maintain proper Green Belt Area as per norms.
15. Brick Kiln is directed to submit the certificate regarding establishment of Gravitational Settling Chamber within 03 months from approved agency.
16. Brick Kiln is directed to use minimum 20% Bio briquettes as a fuel with coal.
17. Brick Kiln is directed to use minimum 25% Fly Ash in Brick manufacturing.
18. U.P. Pollution Control Board reserves its right to alter, add or delete any condition depending on the circumstance.
19. Brick kiln is directed to switch over from Bull trench loading to Zig-Zag loading of Bricks as a cleaner technology with better fuel efficiency.
20. All the moving area around the main Brick Kiln should be paved with the bricks to minimize the fugitive dust emission from the Brick Kilns operation within 02 month.
21. Unit is directed to make provision of Rain Water Harvesting & Ground Water Recharging.
22. Unit is directed to PUCCA arrangement for workers regarding water supply and provide hygienic sanitation facility ensuring ODF.
23. Unit will develop green belt all around the campus of Brick kiln.
24. Proper water supply arrangement will be made by the unit to the workers for domestic activities.

25. Proper record regarding water consumption for suppression of dust around the Brick Kiln will be maintained by the unit.

26. If any adverse order issued from Hon'ble Court or Head Office Regarding suitability of site. Then the operation of brick kiln should be closed.

27. Condition S. No. 2-9 not be applicable for this consent but the specific condition S. No. 10-16 will be strictly complied by the Brick Kiln.

General Conditions:-

The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.

1. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
2. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
3. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
4. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
5. The industry shall provide uninterrupted entry to the STPs/ETPs inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
6. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
7. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
8. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
11. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
12. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
13. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
14. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
15. The authorization is valid for temporary storage of Hazardous Waste within premises only.
16. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises
17. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.

ASHOK KUMAR VERMA

Advocate
Senior Panel Counsel
Union of India



(Mob) 9335246338.

538 - Ka/1500, Mausam Bagh,
Triveni Nagar, Ph-2,
Near Bright Land School,
Lucknow-226020 (U.P.).

Date:26/02/2022

To,

The Law Officer -- I,
U.P. Pollution Control Board,
Gomti Nagar,
Lucknow.

Sub:-- Legal Opinion in pursuance of Letter dated 24/02/2022.

Sir,

After going through "The Uttar Pradesh Brick Kilns (Siting Criteria for Establishment) Rules 2012, which has been enforced wef. 27/06/2012 it is submitted that as is apparent from Rules, 2012 these rules have been framed by the State Government with a view to regulate the siting criteria for establishment of new brick kilns in the State of Uttar Pradesh. From the perusal of objects of framing the Rules, 2012 it is apparent that the main object was to regulate the siting criteria of new brick kilns in the State of U.P. As such the old brick kilns which were already established by applying siting criteria of establishment of brick kiln according to the prevailing byelaws of Zila Panchayat and were granted no objection/consent to establish by the Uttar Pradesh Pollution Control Board (hereinafter referred as "Board") and were also granted the consent to operate by the Board, as a right vested in them with regard to the establishment of the brick kiln and the right to operate the brick kiln was subject to the conditions contained in the consent order granted by the Board as such in view of Rule 1(2) of the Rules, 2012, the provisions of Rule 2 of Rules, 2012 are prospective in nature and as regards the criteria for the establishment of the Brick Kilns under the aforesaid Rules, 2012 cannot be applied to Old Brick Kilns already established and having valid consent orders to operate. It is relevant to mention here that in view of provisions of The Water (Prevention and Control of Pollution) Act, 1974 & The Air (Prevention and Control of Pollution) Act, 1981 the obtaining of the no objection to establish the Brick Kiln is only one time and there is no provision for its renewal, the aforesaid provisions are prospective in nature and will not be applicable to Old Brick Kilns as referred earlier.

So far as the operation of Rules, 2012 as regards the permission to operate the brick kilns it is submitted that the old brick kilns already lawfully established and having no objection/consent to establish granted by the Board prior to the commencement of Rules, 2012, the consent to run/operate the aforesaid brick kilns already granted and subsisting on the date of commencement of Rules, 2012, the consent was to be continued for the unexpired period but for seeking renewal of the consent to operate after enforcement of Rules, 2012 the other provisions except the provisions relating to the establishment of the new brick kiln are being enforced in respect of considering the renewal of consent to operate by enforcing the Rules, 2012 except the provisions which relate and confined to Rules, 2012 are prospective.

& Another) while considering the matter in respect of Brick Kilns existing since 2010 without consent to establish and without consent to run has been pleased to hold Rules, 2012 to be retroactive in nature so far as such Brick Kilns are concerned, as such to such Brick Kilns which were established prior to enforcement of Rules, 2012 and were having no consent to run, to such Brick Kilns Rules, 2012 will apply. The operative portion of the said order is mentioned as below:

".....It is clear from the records that when the brick kiln was established in 2010, it had taken an NOC from the Zila Parishad but it had not obtained the consent of the UPPCB under Section 21 of the Air Act. The Air Act had been promulgated on 29th March, 1981. In terms of Section 21(6) of the Air Act, no person shall, without the previous consent of the UPPCB, establish or operate any industrial plant in an air pollution control area. Even the units which were operative at the time of commencement of the Act were granted period of three months from the date of commencement of the Air Act, within which they were required to take the consent of the Board. Thus, there was a statutory obligation on the part of the appellant to seek consent of UPPCB for establishing and operationalizing its unit. Admittedly, the appellant did not take consent of the Board till the show cause notice dated 19th January, 2013 was issued to it. It is only after issuance of this show cause notice that the appellant had filed an application for grant of consent which admittedly has been granted on 6th September, 2013. Thus, for the first time when the unit applied for obtaining consent of the UPPCB was in August, 2013, that is, when the Air Act and all the laws framed thereunder, including the Rules of 2012, were in force. The application for grant of consent ought to have been considered by the UPPCB in accordance with the laws in force, when the application was moved and not when the unit claims to have been established or the time since when it was running. Admittedly, the unit of the appellant had come into existence without complying with the laws in force, particularly the environmental legislations. Before the appellant can claim any advantage on the strength of beneficial interpretation of the relevant provisions in order to contend that it being an existing unit and is covered only by the Rules in force in 2010 and not by the Rules of 2012 as these are prospective in nature, the unit must show that it came into existence upon entirely complying with the laws in force at that time and after obtaining the consent of the Board under the provisions of the Air Act. If a unit is established in violation of the laws in force and in an illegal manner, then it would be estopped from claiming any benefit on the ground of the laws being prospective. Such unit cannot be permitted to exist in violation of the laws in existence, i.e. the Rules of 2012 and the prescribed standards under the Air Act. This shall be the position of law, independent of the contention that such procedural laws which are mandatory and only add additional obligation, but does not take away any existing rights, would have to be treated retroactively....."

It is to be noted that from the aforesaid judgment it is apparent that the siting criteria of Rules, 2012 applies to the new brick kilns to be established after its enforcement but in case old brick kilns established prior to the enforcement of Rules, 2012 and having no valid consent on the date of enforcement, to such Brick Kilns the provisions of Rules, 2012 will apply retroactively and cannot claim to have a vested right in them.

Against the aforesaid order dated 07.05.2015 passed in Appeal no. 74/2014 by the Hon'ble National Green Tribunal, Principal Bench at New Delhi, the Uttar Pradesh Pollution

The said Civil Appeal has been dismissed by the Hon'ble Supreme Court vide its order dated 12.10.2015. The operative portion of the said order is reproduced as below:

".....

3. We have heard Shri Pradeep Misra, learned counsel for the appellant and carefully perused the material available on record. In our considered opinion, we do not see any good ground to interfere with the judgment and order passed by the Tribunal.

4. Accordingly, the appeal stands dismissed."

It is further submitted that in the matter of a writ petition no. 10083 (M/B) of 2014 M/s New Swami Brick Field Vs State of U.P. & Others when the matter came before the Hon'ble High Court At Lucknow and the dispute raised was about violation of Article 19 (1) (g) the Hon'ble Court was of the view as below:

".....After respective arguments have been advanced, this Court finds that in exercise of authority conferred under Section 21 read with Section 54 of Air (Prevention and Control of Pollution) Act, 1981, State Government has proceeded to frame rules in respect of establishment of new brick kiln and said rules are known as Uttar Pradesh Int Bhattha (Sthapna hetu Sthal Mapdand) Nymawall 2012. Said rules in question contains various guidelines that are to be adhered to be for establishment of new brick kiln.

Petitioner is assailing the validity of said rules, not at all on the ground of competence of the State Government to frame said rules that has been so framed in consultation with U.P. Pollution and Control Board, rather challenge has been made that same has the effect of infringing and violating the fundamental right of petitioner guaranteed under Article 19 (1) (g) of the Constitution of India to carry out the business by the petitioner.

Once in statutory exercise of authority, statutory rules have been framed for the purposes of carrying out the object of Act and not dehors of the same and in the said direction for the purposes of establishment of new brick kiln rules have been framed, and therein in the place wherein brick kiln could be established, qua the same parameters have been fixed, in reference of residential area, population, sensitive area, and distance to be maintained from mango grooves and others, and the said restrictions are being assailed that same violates fundamental right of the petitioner under Article 19 (1-g) of the Constitution of India, said challenge cannot be accepted for the reason that State Government is always competent to impose reasonable restriction in carrying out the business.

Article 19 (6) of the Constitution recognises and permits reasonable restriction on the rights guaranteed under Article 19 (1) (g) of Constitution, and said reasonableness of restriction on being assailed has to be determined in an objective manner and from the stand point of interest of general public and not from the stand point of interest of persons upon whom such restrictions would have impact, as restriction can not be said to be unreasonable merely because in a given case, it operates harshly. Apex Court in the case of Union of India Vs. International Trading Company 2003(5) SCC 437 has taken the view that when some decision is taken in purported exercise of statutory power in public interest, acting reasonably and in good faith, then said challenge should receive no interference from Courts. Right to carry on business is guaranteed under Article 19(1)(g) but same is not an unfettered right and the

right to carry on business can always be regulated in public interest and that is the purport of Article 19(6) which recognises and permits reasonable restriction.

On the said parameters, we examine the restriction in question that is being assailed before this Court and we find that all the terms and conditions that have been so imposed, has the tapping and element of public interest, as one of the condition is that no brick kiln would be established within 200 meters from the railway track, no brick kiln would be opened within a distance of 100 meter from the main road/ PWD road; no brick kiln would be opened within the distance of 300 meter from the National Highway; and no brick kiln would be opened within distance of 800 meter from earlier brick kiln. These norms in question are guided by public interest and has to be dubbed and termed as reasonable restriction.

Learned Counsel for the petitioner next contended that in the present case, rules in question are discriminatory, inasmuch as old brick kiln has been permitted to run and thus person who intend to be in the same business have been discriminated.

Caption of the rules makes it clear that rules are meant for the persons who intend to run and establish new brick kiln business and as far as old brick kiln is concerned, said rules are not at all applicable or attracted and under the said rules in question in reference of old brick kiln that are being or that is being intended to run even they would comply with the terms and conditions on which permission has been accorded to them to run brick kiln.

The Rules in question is clearly prospective in nature and as such 5 persons who have been in business in the past, constitute a class amongst themselves, and claiming parity vis-a-vis them cannot be accepted. Apex Court in the case of John Vallamattom Vs. Union of India 2003 (6) SCC 2902 has taken the view that equality clause enshrined under Article 14 of the Constitution is of wide import, and restriction imposed by reason of statute, however, can be upheld in the event it is held that the person to whom the same applies, forms a separate and distinct class and such a classification is reasonable one based on intelligible differentia having nexus with the object sought to be achieved. Once the object is to regulate establishment of new brick kiln, then claiming parity with incumbent who are already in business, is wholly unreasonable request as they under the scheme of things form a separate and distinct class, and arguments advanced if accepted would frustrate the object sought to be achieved....."

As such as regards the provisions of Rule 2 of Rules, 2012 are concerned these are prospective in nature but in case there is any old brick kiln established and running prior to the date of enforcement of Rules, 2012 in accordance with law but having no valid consents to operate, the provision of the Rules, 2012 will apply retroactively.

Ashok Kumar Verma

(Ashok Kumar Verma)

Advocate.

कार्यालय जिलाधिकारी, फतेहपुर

पत्रांक - 6701245

Date - 14/02/2023

E-Mail/Registered Post

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in

Subject:- Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 593/2022 Piyush Kumar Singh Vs. State of U. P. & Ors. in order dated 09-01-2023.

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 09-01-2023 by Hon'ble National Green Tribunal in O.A No. 593/2022 Piyush Kumar Singh Vs. State of U. P. & Ors., the compliance report is submitted for your kind perusal and necessary action please.

Encl:-As Above.

Your Sincerely


(Shruti)
District Magistrate
Fatehpur

Report of M/s Pehlwan Brick Field Azmatpur Bindki, Fatehpur in compliance of order dated 09.01.2023 passed by Hon'ble National Green Tribunal, New Delhi in O.A. No. 593/2022 Piyush Kumar Singh Vs. State of Uttar Pradesh-

The following order is passed by Hon'ble National Green Tribunal New Delhi as:-

. We have gone through the report of the Joint Committee. In its report the Joint Committee has mentioned that the Brick Kiln was established in the year 2011, i.e., before enactment of the Uttar Pradesh Brick kiln. (Sitting Criteria For Establishment) Rules, 2012 and was governed by Panchayat Byelaws.

.The case involves the questions as to whether the Uttar Pradesh Brick Kiln (Sitting Criteria For Establishment) Rules, 2012 are applicable to Brick Kilns established prior to enactment thereof and whether in case of violation of the Sitting Criteria the Project Proponent has to close down the brick kiln or relocate the same in compliance of the Sitting criteria etc. These questions have to be considered with reference to the relevant Rules and MoEF&CC Notification, CPCB Guidelines, Orders passed by Hon'ble Supreme Court and this Tribunal.

. In view of the averments made in the application, observations in the report of the Joint Committee and the questions involved, we consider it appropriate to have response of (1) the State of Uttar Pradesh (U.P.), through Chief Secretary, Government of U.P.; (2) the UPPCB and (3) the District Magistrate- Fatehpur, who stand impleaded as Respondents No. 1 to 3. The Registry is directed to prepare and attach memo of parties to the application.....

It is to inform that by Notification No. 921/55-parya./12-94 (parya.)-11 dated 27.6.2012, sub-section (1) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No. 14 of 1981) and sub-section (2) of the said section (b) in exercise of the power under sub-section (1) of section 54 read, to regulate the site parameters for the establishment of new brick kilns in the State of Uttar Pradesh after consultation with the Governor, Uttar Pradesh Pollution Control Board and after considering the objections and suggestions received from the concerned persons; Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules, 2012 are in force from the date of its publication in the Gazette i.e. 27.6.2012.

In the provision to rule-7 of the said rules, there is a provision that any brick kiln which was established/in operation earlier but was not in operation in the last session, wants to operate or change the name/ownership and has Air (Pollution Prevention) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974, may operate the same, if he informs the State Board in writing but he shall be bound to comply with all the conditions, subject to which Permission was granted.

As mentioned above, in O.A. No. 593/2022 Piyush Kumar Singh vs. State of Uttar Pradesh, in compliance with point number-5 of the order passed by Hon'ble National Green Tribunal, New Delhi on 09.01.2023, it is to inform that the Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules, 2012 dated 27.6.2012 as per the above relevant part since M/s Pahalwan Brick Field Ajmatpur Bindki Fatehpur (Brick Kiln) has been established in the year 2011, which Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules-2012 dated 27.6.2012 is established/operated before and the water and air consent for the said brick kiln is valid till 31.07.2024.

Therefore, the Uttar Pradesh Brick Kiln (Site Criteria for Establishment) Rules-2012 dated 27.06.2012 will not be applicable on the above brick kiln.

The above report is sent with regards.


(Shrutu)

District Magistrate
Fatehpur

Regional Office, U. P. Pollution Control Board, Prayagraj

Brick Kiln-Fatehpur

S. No	Brick Kiln Name	Address	Consent/Closure
1	AAYAN ENT UDYOG RUSI, PARSADEPUR, FATEHPUR	RUSI, PARSADEPUR, FATEHPUR	Yes
2	ABDUL RASEED BRICK FIELD DIGHWARA, HATHGAM, FATEHPUR	DIGHWARA, HATHGAM, FATEHPUR	Yes
3	ABHAY BRICK FIELD AYAH, AYAH SHAH, FATEHPUR	AYAH, AYAH SHAH, FATEHPUR	Yes
4	ABHINAV BRICK FIELD BETI, SADAT, FATEHPUR	SADAT, FATEHPUR	Yes
5	ADARHS BRICK FIELD BASWA KHAGA FATEHPUR	BASWA KHAGA FATEHPUR	Yes
6	ADISH BRICK FIELD ALADADPUR, KHAKHARERU, KHAGA,	ALADADPUR, KHAKHARERU, KHAGA,	Yes
7	AJAY BRICK FIELD MAHESHPUR, ASNI, FATEHPUR	MAHESHPUR, ASNI, FATEHPUR	Yes
8	AMAR BRICK FIELD GANGPUR, SATHIGAWA, FATEHPUR	GANGPUR, SATHIGAWA, FATEHPUR	Yes
9	AMAR BRICK FIELD CHANDELAN KA PURWA, FATEHPUR	CHANDELAN KA PURWA, FATEHPUR	Yes
10	AMIT BRICK FIELD MURAON, FATEHPUR	MURAON, FATEHPUR	Yes
11	AMIT INTA UDYOG SARAI JONIHAN FATEHPUR SARAI JONIHAN FATEHPUR	SARAI JONIHAN FATEHPUR SARAI JONIHAN FATEHPUR	Yes
12	ANAND ENT UDYOG KUSUMBHI, TEHSIL- FATEHPUR SADAR, DISTT.-FATEHPUR	KUSUMBHI, TEHSIL- FATEHPUR SADAR, DISTT.-FATEHPUR	Yes
13	ANAND INT UDYOG VILLAGE CHANDIPUR TEHSIL FATEHPUR JANPAT FATEHPUR	VILLAGE CHANDIPUR TEHSIL FATEHPUR JANPAT FATEHPUR	Yes
14	ANIL BRICK FIELD KORIYAN ROAD, AMAULI, BINDKI, FATEHPUR	KORIYAN ROAD, AMAULI, BINDKI, FATEHPUR	Yes
15	ANJALI BRICK FIELD PAHUR BINDKI FATEHPUR	PAHUR BINDKI FATEHPUR	Yes
16	ANKIT ENT UDYOG RAMVAN FATEHPUR	RAMVAN FATEHPUR	Yes
17	ANSARI INT UDYOG DARI BUJURG, DEVMAI, FATEHPUR	DARI BUJURG, DEVMAI, FATEHPUR	Yes
18	ANUPAM BRICK FIELD DIGHARUWA BINDKI FATEHPUR	DIGHARUWA BINDKI FATEHPUR	Yes
19	ASHA BRICK FIELD PATAITAPUR SEMRI, FATEHPUR	PATAITAPUR SEMRI, FATEHPUR	Yes
20	ASHISH BRICK FIELD UMARGAHNA, BINDKI , FATEHPUR	UMARGAHNA, BINDKI , FATEHPUR	Yes
21	ASHISH BRICK FIELD NARAULI CHAURAHA, KHAGA, FATEHPUR	NARAULI CHAURAHA, KHAGA, FATEHPUR	Yes
22	ASHOK BRICK FIELD SHAH, FATEHPUR	SHAH, FATEHPUR	Yes
23	ASHU BRICK FIELD SALEMPUR, KHAGA, FATEHPUR	SALEMPUR, KHAGA, FATEHPUR	Yes
24	AZAD BRICK FIELD BAHBALPUR FATEHPUR	BAHBALPUR FATEHPUR	Yes
25	BAJPAI ENT UDYOG BHADAUHA KHAGA, FATEHPUR	BHADAUHA KHAGA, FATEHPUR	Yes
26	BALA JI BRICK FIELD SULTANPUR FATEHPUR	SULTANPUR FATEHPUR	Yes
27	BEST BRICK FIELD KHAKHARERU KHAGA FATEHPUR	KHAKHARERU KHAGA FATEHPUR	Yes

28	BHARAT AND COMPANY DALELKHEDA, BINDKI, FATEHPUR	DALELKHEDA, BINDKI, FATEHPUR	Yes
29	BHASKAR BRICK FIELD BHIMPUR DENDASAI KHAGA FATEHPUR	BHIMPUR DENDASAI KHAGA FATEHPUR	Yes
30	C L BRICK FIELD SEER MAWAI, FATEHPUR	SEER MAWAI, FATEHPUR	Yes
31	CHANDEL BRICK FIELD GAURI MUTTAUR FATEHPUR	GAURI MUTTAUR FATEHPUR	Yes
32	CHARAN BRICK FIELD HASWA, FATEHPUR	HASWA, FATEHPUR	Yes
33	CHITRA BRICK FIELD KAJIPUR SHAS, FATEHPUR	KAJIPUR SHAS, FATEHPUR	Yes
34	D K BRICK FIELD CHAKMEERPUR CHAKASKARAN FATEHPUR	CHAKMEERPUR CHAKASKARAN FATEHPUR	Yes
35	D K BRICK FIELD BANDHWA, MAHANA, FATEHPUR	BANDHWA, MAHANA, FATEHPUR	Yes
36	DAYAL INT UDYOG JINDPUR BANRASHI FATEHPUR	JINDPUR BANRASHI FATEHPUR	Yes
37	DEEPA BRICK FIELD MAHARAHA, BINDKI, FATEHPUR	MAHARAHA, BINDKI, FATEHPUR	Yes
38	DEV BRIK FIELD MUTTAUR FATEHPUR VILL AND POST MUTTAUR FATEHPUR	MUTTAUR FATEHPUR VILL AND POST MUTTAUR FATEHPUR	Yes
39	DHANPAT BRICK FIELD (PURVA NAME-OM SAI BRICK FIELD) GAZIPUR, SADAR, FATEHPUR	GAZIPUR, SADAR, FATEHPUR	Yes
40	DIAMOND INT UDYOG VILL POST BAHUA FATEHPUR	VILL POST BAHUA FATEHPUR	Yes
41	DIXIT BANDHU BRICK FILLD SHIVARI AJMATPUR BINDKI FATEHPUR	SHIVARI AJMATPUR BINDKI FATEHPUR	Yes
42	DS BRICK FIELD SHIVRI AJMATPUR BINDKI FATEHPUR	SHIVRI AJMATPUR BINDKI FATEHPUR	Yes
43	F R BRICK FIELD GADHI BINDKI FATEHPUR	GADHI BINDKI FATEHPUR	Yes
44	GAGAN BRICK FIELD (OLD NAME-STEEL BRICK FIELD) CHEKMAI, DHATA, FATEHPUR	CHEKMAI, DHATA, FATEHPUR	Yes
45	GAGAN ENT UDYOG SHANKARPUR MUTTAUR, FATEHPUR	SHANKARPUR MUTTAUR, FATEHPUR	Yes
46	GANESH AND COMPANY VAHIDPUR LADIGAWAN FATEHPUR	VAHIDPUR LADIGAWAN FATEHPUR	Yes
47	GANESH INT UDYOG FIROJPUR, BINDKI, FATEHPUR	FIROJPUR, BINDKI, FATEHPUR	Yes
48	RAJHANSH BRICK FIELD, BANDHAWA, MAHANA, FATEHPUR	BANDHAWA, MAHANA, FATEHPUR	Yes
49	GAUTAM BRICK FIELD KHATAULI, LAGIGAWAN, FATEHPUR	KHATAULI, LAGIGAWAN, FATEHPUR	Yes
50	GAUTAM BRICK FIELD RAHSOOPUR, SHADIPUR, FATEHPUR	RAHSOOPUR, SHADIPUR, FATEHPUR	Yes
51	GYAN AND COMPNAY ENT UDYOG MADANI, DAUDIYAPUR, SANGAON, FATEHPUR	MADANI, DAUDIYAPUR, SANGAON, FATEHPUR	Yes
52	GYAN PRAKASH ENT BHATTA JHAUPUR, FATEHPUR	JHAUPUR, FATEHPUR	Yes
53	H C BRICK FIELD KASRAHA KA PURWA, NIZAMUDDINPUR, FATEHPUR	KASRAHA KA PURWA, NIZAMUDDINPUR, FATEHPUR	Yes
54	H R BRICK FIELD HASWA FATEHPUR	HASWA FATEHPUR	Yes
55	HELAL BRICK FIELD SIDHAON, FATEHPUR	SIDHAON, FATEHPUR	Yes
56	HERO BRICK FIELD LOHARPUR, KHAKHRERU, KHAGA, FATEHPUR	LOHARPUR, KHAKHRERU, KHAGA, FATEHPUR	Yes
57	HULSI BRICK FIELD ASHOTAR ROAD GAJIPUR FATEHPUR	ASHOTAR ROAD GAJIPUR FATEHPUR	Yes
58	J S BRICK FIELD CHURIYANI SAMIYANA FATEHPUR	CHURIYANI SAMIYANA FATEHPUR	Yes

59	JAI ANANDI MAA BRICK FIELD PRASIDHPUR, BAMHRAULI, DHATA, FATEHPUR	PRASIDHPUR, BAMHRAULI, DHATA, FATEHPUR	Yes
60	JAI MAA BRICK FIELD TARAPAR, MAJARESUDANPUR, KHAKHARERU, KHAGA, FATEHPUR	TARAPAR, MAJARESUDANPUR, KHAKHARERU, KHAGA, FATEHPUR	Yes
61	JAY MAA DURGA BRICK FIELD CHAK, KAJIPUR, FATEHPUR	CHAK, KAJIPUR, FATEHPUR	Yes
62	JAI MAHAKALESHWAR BRICK FIELD PREVIOUS NAME ADITYA BRICK FIELD PARIHARAN DERA MAUHAR FATEHPUR	PARIHARAN DERA MAUHAR FATEHPUR	Yes
63	JAI SHREE PANIHA BABA BRICK FIELD GURSANDI, KHAGA, FATEHPUR	GURSANDI, KHAGA, FATEHPUR	Yes
64	JAI VAISHNO MA BRICK FIELD SHIVPURI, KHAKHARERU, KHAGA, FATEHPUR	SHIVPURI, KHAKHARERU, KHAGA, FATEHPUR	Yes
65	JAMUNA BRICK FIELD PAHORA, SARAULI, KHAGA, FATEHPUR	PAHORA, SARAULI, KHAGA, FATEHPUR	Yes
66	JANTA BRICK FIELD JAHAGIR NAGAR KHAGA FATEHPUR	JAHAGIR NAGAR KHAGA FATEHPUR	Yes
67	JAY BAJRANG BALI BRICK FIELD KHATAULI FATEHPUR	KHATAULI FATEHPUR	Yes
68	JAY BAJRANG BRICK FIELD BHOGALPUR GT ROAD, KHAGA, FATEHPUR	BHOGALPUR GT ROAD, KHAGA, FATEHPUR	Yes
69	JAY BAJRANG ENT UDYOG REWARI G.T. ROAD, BINDKI, FATEHPUR	REWARI G.T. ROAD, BINDKI, FATEHPUR	Yes
70	JAY BRICK FIELD RAJIPUR, BINDKI, FATEHPUR	RAJIPUR, BINDKI, FATEHPUR	Yes
71	JAY HANUMAN BRICK FIELD RAMPUR LAKADI, FATEHPUR	RAMPUR LAKADI, FATEHPUR	Yes
72	JAY HANUMAN BRICK FIELD DHATA FATEHPUR	DHATA FATEHPUR	Yes
73	JAY MAA AMBEY INTA UDYOG BAHUA FATEHPUR	BAHUA FATEHPUR	Yes
74	JAY MAA ENT UDYOG BALIYABAG, DIGHARUA, BINDKI, FATEHPUR	BALIYABAG, DIGHARUA, BINDKI, FATEHPUR	Yes
75	JAY MAA INT UDYOG VAHIDPUR BAHUA FATEHPUR	VAHIDPUR BAHUA FATEHPUR	Yes
76	JAY MAA VAISHNO DEVI ENT UDYOG BAHUA, FATEHPUR	BAHUA, FATEHPUR	Yes
77	JAY SADGURU INT UDYOG MOHAMADPUR GAZIPUR, FATEHPUR	MOHAMADPUR GAZIPUR, FATEHPUR	Yes
78	JYOTI BRICK FIELD ALAMPUR, BINDKI, FATEHPUR	ALAMPUR, BINDKI, FATEHPUR	Yes
79	K K BRICK FIELD RAJIPUR, BINDKI, FATEHPUR	RAJIPUR, BINDKI, FATEHPUR	Yes
80	K K BRICK FIELD MUTTAUR BAHUA FATEHPUR	MUTTAUR BAHUA FATEHPUR	Yes
81	KAMADGIRI BRICK FIELD ELAI KHAGA FATEHPUR	ELAI KHAGA FATEHPUR	Yes
82	KAMADGIRI BRICK FIELD ARAZI No. 191, 192, VILLAGE-HARIRAMPUR(KAITHOLA), POST-HATHGAON PARGANA-HATHGAON TEHSIL KHAGA	VILLAGE-HARIRAMPUR(KAITHOLA), POST-HATHGAON, PARGANA-HATHGAON TEHSIL KHAGA	Yes
83	KAMAL BRICK FIELD SEMRAHA, HATHGAON, FATEHPUR	SEMRAHA, HATHGAON, FATEHPUR	Yes
84	KAMAL BRICK FIELD PAINAKALA GAZIPUR FATEHPUR	PAINAKALA GAZIPUR FATEHPUR	Yes
85	KAMTANATH BRICK FIELD TIKAR, HASWA, FATEHPUR	TIKAR, HASWA, FATEHPUR	Yes
86	KANAJIA AND SONS VILLAGE- TARAPUR ASWAR FATEHPUR	VILLAGE- TARAPUR ASWAR FATEHPUR	Yes
87	KESHAR INT UDYOG SINDHAO FATEHPUR	SINDHAO FATEHPUR	Yes
88	KESHRI NANDAN BRICK FIELD MUTTAUR, FATEHPUR	MUTTAUR, FATEHPUR	Yes
89	KESHRI NANDAN INT UDYOG DHANEERPUR, BAHUA, FATEHPUR	DHANEERPUR, BAHUA, FATEHPUR	Yes

90	KISAN BRICK FIELD JAFARGANJ FATEHPUR	JAFARGANJ FATEHPUR	Yes
91	KISAN BRICK FIELD NEW NAME VAISHNAVI BRICK FIELDCHURIYANI FATEHPUR	CHURIYANI FATEHPUR	Yes
92	KISAN BRICK FIELD MANJHANPUR, URAF BHIMPUR, DENDASAI, KHAGA, FATEHPUR	MANJHANPUR, URAF BHIMPUR, DENDASAI, KHAGA, FATEHPUR	Yes
93	KISAN ENT UDYOG PARADAN, BINDKI, FATEHPUR	PARADAN, BINDKI, FATEHPUR	Yes
94	KISHAN BRICK FIELD GODHRAULI, AUNG, FATEHPUR	GODHRAULI, AUNG, FATEHPUR	Yes
95	KHAN BRICK FIELD OLD NAME KOHINOOR BRICK FIELD CHURIYANI FATEHPUR	CHURIYANI FATEHPUR	Yes
96	KRISHNA BRICK FIELD ETAULI, KHAGA , FATEHPUR	ETAULI, KHAGA , FATEHPUR	Yes
97	KRISHNA BRICK FIELD DUNDRA FATEHPUR	DUNDRA FATEHPUR	Yes
98	KUMAR AND CO BAHUA FATEHPUR	BAHUA FATEHPUR	Yes
99	KUMAR BRICK FIELD SHAKURABAD, JAHANABAD, FATEHPUR	SHAKURABAD, JAHANABAD, FATEHPUR	Yes
100	LAXMI INT UDYOG BAHUA FATEHPUR	BAHUA FATEHPUR	Yes
101	MERE RAM JI NEW NAME MAA GANGA BRICK FIELD VILLAGE- HARDON, POST- HARDON, TEHSIL KHAGA, DISTT FATEHPUR	VILLAGE- HARDON, POST- HARDON, TEHSIL KHAGA, DISTT. FATEHPUR	Yes
102	MAA AMBE BRICK FIELD RAJABAD KARMON KHAGA FATEHPUR	RAJABAD KARMON KHAGA FATEHPUR	Yes
103	MAA DURGE BRICK FIELD NAHAR KOTHI, PAINAKALA, GAJIPUR, FATEHPUR	NAHAR KOTHI, PAINAKALA, GAJIPUR, FATEHPUR	Yes
104	MAA SHARDA BRICK FIELD VILL AND POST- KAUNH, TAHSIL-BINDKI, FATEHPUR	VILL AND POST- KAUNH, TAHSIL-BINDKI, FATEHPUR	Yes
105	MAA SHITLA BRICK FIELD KHASMAU, KHAGA, FATEHPUR	KHASMAU, KHAGA, FATEHPUR	Yes
106	MAA SINGH VAHINI BRICK FIELD MUCHUWAPUR FATEHPUR	MUCHUWAPUR FATEHPUR	Yes
107	MAA TULSI INT UDYOG LADIGAVAN FATEHPUR	LADIGAVAN FATEHPUR	Yes
108	MAA YASODA BRICK FIELD PREVIEW SHRI PRATAP SINGH AND COMPANY BAHUA FATEHPUR	BAHUA FATEHPUR	Yes
109	MAHAVEER BRICK FIELD SHAKURABAD, BINDKI, FATEHPUR	SHAKURABAD, BINDKI, FATEHPUR	Yes
110	MAMA BRICK FIELD SINGHAW FATEHPUR	SINGHAW FATEHPUR	Yes
111	MANISH BRICK FIELD MONGRIHAPUR, BARAICHI, KHAGA, FATEHPUR	MONGRIHAPUR, BARAICHI, KHAGA, FATEHPUR	Yes
112	MAYA BRICK FIELD ELAI ROAD FATEHPUR	ELAI ROAD FATEHPUR	Yes
113	MOHIT AND COMPANY ENT BHATTA DHANIPUR, BAHUWA, FATEHPUR	DHANIPUR, BAHUWA, FATEHPUR	Yes
114	MONU ENT UDYOG BAKANDHA FATEHPUR,FATEHPUR,212601	BAKANDHA FATEHPUR	Yes
115	MURTI BRICK FIELD BIBIPUR, FATEHPUR,FATEHPUR,	BIBIPUR, FATEHPUR	Yes
116	NEW AMAR BRICK FIELD SAKURABAD TEH BINDKI DIST FATEHPUR	SAKURABAD TEH BINDKI DIST FATEHPUR	Yes
117	NEW ANITA BRICK FIELD MAHARAHA BINDKI FATEHPUR	MAHARAHA BINDKI FATEHPUR	Yes
118	NEW ASHUTOSH BRICK FIELD RANIPUR ABHAYPUR FATEHPUR	RANIPUR ABHAYPUR FATEHPUR	Yes
119	NEW NATIONAL MAHOI HUSSAINGANJ FATEHPUR	MAHOI HUSSAINGANJ FATEHPUR	Yes
120	NEW R N BRICK FIELD RANIPUR ABHAYPUR, BINDKI, FATEHPUR	RANIPUR ABHAYPUR, BINDKI, FATEHPUR	Yes

121	NEW RAJ AND COMPANY BIJHAULI, GAJIPUR, TEH. FATEHPUR SADAR DIST. FATEHPUR	BIJHAULI, GAJIPUR, TEH. FATEHPUR SADAR DIST. FATEHPUR	Yes
122	NEW SUPER BRICK FIELD LOHARPUR KHAKHRERU KHAGA FATEHPUR	LOHARPUR KHAKHRERU KHAGA FATEHPUR	Yes
123	NEW UTTAM BRICK FIELD JINDPUR, FATEHPUR	JINDPUR, FATEHPUR	Yes
124	NIKHIL BRICK FIELD SARAULI TEHSIL KHAGA DIST FATEHPUR	SARAULI TEHSIL KHAGA DIST FATEHPUR	Yes
125	NIRMAL SHYAM BRICK FIELD SULTANPUR GHOSH, KHAGA, FATEHPUR	SULTANPUR GHOSH, KHAGA, FATEHPUR	Yes
126	OM BRICK FIELD JAGATPUR ADIL, HUSAINGANJ FATEHPUR	JAGATPUR ADIL, HUSAINGANJ FATEHPUR	Yes
127	PAHELWAN BRICK FIELD AJAMATPUR BINDKI FATEHPUR	AJAMATPUR BINDKI FATEHPUR	Yes
128	PANKAJ BRICK FIELD JAKHNI KANDHI ROAD FATEHPUR	JAKHNI KANDHI ROAD FATEHPUR	Yes
129	SHRI PARAMHANS BRICK FIELD BAHUWA, FATEHPUR	BAHUWA, FATEHPUR	Yes
130	PARAS BRICK FIELD AMAULI, BINDKI, FATEHPUR	AMAULI, BINDKI, FATEHPUR	Yes
131	PAVAN BRICK FIELD AMAULI, BINDKI, FATEHPUR	AMAULI, BINDKI, FATEHPUR	Yes
132	PAWAN BRICK FIELD BAHUA FATEHPUR	PAWAN BRICK FIELD BAHUA FATEHPUR	Yes
133	PAWAN GRAM UDYOG SEWA SANSTHAN BAHUA FATEHPUR	BAHUA FATEHPUR	Yes
134	PAWAN INT UDYOG DHANEERPUR, BAHUA, FATEHPUR	DHANEERPUR, BAHUA, FATEHPUR	Yes
135	PRAKASH AND COMPANY JAFARABAD, BINDKI, FATEHPUR	JAFARABAD, BINDKI, FATEHPUR	Yes
136	PRAVEEN BRICK FIELD PALWAHAR KHAGA FATEHPUR	PALWAHAR KHAGA FATEHPUR	Yes
137	R S BRICK FIELD KISHUNPUR, MATHURAPUR, ALAMPUR, FATEHPUR	KISHUNPUR, MATHURAPUR, ALAMPUR, FATEHPUR	Yes
138	R S BRICK FIELD AKBARPUR CHAURAI, BLOCK HATHGAM, TEHSIL KHAGA JANPAT FATEHPUR	AKBARPUR CHAURAI, BLOCK HATHGAM, TEHSIL KHAGA JANPAT FATEHPUR	Yes
139	RAGHUBANSHI BRICK FIELD VIP JAMRAWAN FATEHPUR	JAMRAWAN FATEHPUR	Yes
140	RAJ AND COMPANY BAHUA, FATEHPUR ,FATEHPUR	BAHUA, FATEHPUR ,FATEHPUR	Yes
141	RAJA BRICK FIELD UMARGAHANA BINDKI FATEHPUR	UMARGAHANA BINDKI FATEHPUR	Yes
142	REWATHI INT UDYOG DASHARI MAHNA FATEHPUR	DASHARI MAHNA FATEHPUR	Yes
143	S R BRICK FIELD BARAGAON TEH FATEHPUR DIST FATEHPUR	BARAGAON TEH FATEHPUR DIST FATEHPUR	Yes
144	S S BRICK FIELD SIDHAON FATEHPUR,FATEHPUR	SIDHAON FATEHPUR	Yes
145	SAI BRICK FIELD JAMRAWA FATEHPUR	JAMRAWA FATEHPUR	Yes
146	SAHIL BRICK FIELD UMARGAHNA, BINDKI, FATEHPUR	UMARGAHNA, BINDKI, FATEHPUR	Yes
147	SAHIL BRICK FIELD BADAURI KALYANPUR FATEHPUR	BADAURI KALYANPUR FATEHPUR	Yes
148	SAKSHI BRICK FIELD JAHANABAD, BINDKI, FATEHPUR ,FATEHPUR,	KAPIL MOD JAHANABAD, BINDKI, FATEHPUR ,FATEHPUR,	Yes
149	SAMAR BRICK FIELD SULTANPUR, AYAH, FATEHPUR	SULTANPUR, AYAH, FATEHPUR	Yes
150	SAMRAT INT UDYOG BAHUA FATEHPUR	BAHUA FATEHPUR	Yes
151	SANDEEP BRICK FIELD KUMBHI ROAD, KHAGA, FATEHPUR	KUMBHI ROAD, KHAGA, FATEHPUR	Yes

152	SANGAM BRICK FIELD HARDO KHAGA FATEHPUR	HARDO KHAGA FATEHPUR	Yes
153	SATHI BRICK FIELD SULTANPUR GHOSH, KHAGA, FATEHPUR	SULTANPUR GHOSH, KHAGA, FATEHPUR	Yes
154	SATYAM BRICK FIELD BADAURI KALYANPUR, BINDKI, FATEHPUR	BADAURI KALYANPUR, BINDKI, FATEHPUR	Yes
155	SATYAM SHIV BRICK FIELD ASHOTHAR ROAD GAJIPUR FATEHPUR	ASHOTHAR ROAD GAJIPUR FATEHPUR	Yes
156	SATYAM SHIVAM SUNDRAM BRICK FIELD KUSUMBHI POST KUSUMBHI FATEHPUR	KUSUMBHI POST KUSUMBHI FATEHPUR	Yes
157	SHAKSHI BRICK FIELD JAHANABAD BINDKI FATEHPUR	JAHANABAD BINDKI FATEHPUR	Yes
158	SHAKTI BRICK FIELD TRILOCHANPUR, HARDO, KHAGA FATEHPUR	TRILOCHANPUR, HARDO, KHAGA FATEHPUR	Yes
159	SHAKTI ENT UDYOG KIRTIKHERA FATEHPUR	KIRTIKHERA FATEHPUR	Yes
160	SHANKAR AND COMPANY SHANKAR AND COMPANY KORARI, POST. LADIGAWAN DIST. FATEHPUR	KORARI, POST. LADIGAWAN DIST. FATEHPUR	Yes
161	SHANKAR BRICK FIELD ITRA, BINDKI, FATEHPUR	ITRA, BINDKI, FATEHPUR	Yes
162	SHANKAR BRICK FIELD BADAURI, KALYANPUR, FATEHPUR	BADAURI, KALYANPUR, FATEHPUR	Yes
163	SHANKAR ENT UDYOG MOHAMMADPUR, GAZIPUR, SADAR, FATEHPUR	MOHAMMADPUR, GAZIPUR, SADAR, FATEHPUR	Yes
164	SHIV BRICK FIELD SEMRAHA, HATHGAAM, FATEHPUR	SEMRAHA, HATHGAAM, FATEHPUR	Yes
165	SHIV BRICK FIELD MAHAKHERA, MAHNA, FATEHPUR	MAHAKHERA, MAHNA, FATEHPUR	Yes
166	SHIV ENT UDDYOG SHAH FATEHPUR, FATEHPUR	SHAH FATEHPUR	Yes
167	SHIV SHANKAR BRICK FIELD BAMHRAULI DHATA KAGHA FATEHPUR,	BAMHRAULI DHATA KAGHA FATEHPUR,	Yes
168	SHIVA BRICK FIELD TIKARA, BINDKI, FATEHPUR	TIKARA, BINDKI, FATEHPUR	Yes
169	SHIVAM BRICK FIELD HARIJANPUR, BINDKI FATEHPUR	HARIJANPUR, BINDKI FATEHPUR	Yes
170	SHIVAM BRICK FIELD CHURIYANI GAZIPUR FATEHPUR	CHURIYANI GAZIPUR FATEHPUR	Yes
171	SHRAYASH BRICK FIELD TAKKIPUR KATHRIYA KHAGA FATEHPUR	TAKKIPUR KATHRIYA KHAGA FATEHPUR	Yes
172	SHREE SAI NATH BRICK FIELD MUTTAUR FATEHPUR	MUTTAUR FATEHPUR	Yes
173	SHRI HANSH BRICK FIELD BAHUWA FATEHPUR	BAHUWA FATEHPUR	Yes
174	SHRI KANTI BRICK FIELD KIRTI KHEDA FATEHPUR	KIRTI KHEDA FATEHPUR	Yes
175	SHRI RADHE GOPAL AND COMPANY SUJANPUR BAHUA FATEHPUR	SUJANPUR BAHUA FATEHPUR	Yes
176	SHRI RAM AND COMPANY LADIGAWAN FATEHPUR	LADIGAWAN FATEHPUR	Yes
177	SHRI RAM BRICK FIELD KARIKAN DHATA, KHAGA, FATEHPUR	KARIKAN DHATA, KHAGA, FATEHPUR	Yes
178	SHUBHAM BRICK FIELD BEHTA, AMAULI, BINDKI, FATEHPUR	BEHTA, AMAULI, BINDKI, FATEHPUR	Yes
179	SHUBHAM BRICK FIELD SUKETI FATEHPUR	SUKETI FATEHPUR	Yes
180	SHUKLA BRICK FIELD JAGATPUR, KHAGA, FATEHPUR	SHUKLA BRICK FIELD JAGATPUR, KHAGA, FATEHPUR	Yes
181	SINGH BRICK FIELD BHADAUHA, RAKSHPALPUR, FATEHPUR	BHADAUHA, RAKSHPALPUR, FATEHPUR	Yes
182	SINGH VAHINI BRICK FIELD PAHORA, SARAULI, SADAR, FATEHPUR	PAHORA, SARAULI, SADAR, FATEHPUR	Yes

183	SONA BRICK FIELD LADIGAWAN FATEHPUR	LADIGAWAN FATEHPUR	Yes
184	SRI RAM BRICK FIELD DIHUYI, THARIYAON, FATEHPUR	DIHULI, THARIYAON, FATEHPUR	Yes
185	SHRI SAI BABA BRICK FIELD ANURADHAPUR, KHAGA, FATEHPUR	ANURADHAPUR, KHAGA, FATEHPUR	Yes
186	STAR BRICK FIELD (PURVA NAME-M/S NEW INDIA BRICK FIELD) GHANGHAUL, GAZIPUR, FATEHPUR	GHANGHAUL, GAZIPUR, FATEHPUR	Yes
187	SUBHADRA BRICK FIELD BIRNAI, AMAULI, BINDKI, FATEHPUR	BIRNAI, AMAULI, BINDKI, FATEHPUR	Yes
188	SUMAN BRICK FIELD AYAH, FATEHPUR	AYAH, FATEHPUR	Yes
189	SUMIT BRICK FIELD MEDAPATI KODA BINDKI FATEHPUR	MEDAPATI KODA BINDKI FATEHPUR	Yes
190	TARA BRICK FIELD JAHAGIR NAGAR GAHURA KHAGA FATEHPUR	JAHAGIR NAGAR GAHURA KHAGA FATEHPUR	Yes
191	TATA BRICK FIELD KISHUNPUR SHAKURABAD, BINDKI, FATEHPUR	KISHUNPUR SHAKURABAD, BINDKI, FATEHPUR	Yes
192	TATA BRICK FIELDS KHAKHARERU KHAGA FATEHPUR	KHAKHARERU KHAGA FATEHPUR	Yes
193	TOMAR BRICK FIELD PREVIOUS NAME KUSHAWAHA BRICK FIELD MUTTAUR BAHUA FATEHPUR	MUTTAUR BAHUA FATEHPUR	Yes
194	TRIPATHI BRICK FIELD BAHUWA, SADAR, FATEHPUR	BAHUWA, SADAR, FATEHPUR	Yes
195	TRIVENI BRICK FIELD FORMER NAME LAXMI BRICK FIELD NARTALI GAZIPUR FATEHPUR	NARTALI GAZIPUR FATEHPUR	Yes
196	TULSA BRICK FIELD JINDPUR FATEHPUR	JINDPUR FATEHPUR	Yes
197	UDAI BRICK FIELD NARAINI KHAGA FATEHPUR	NARAINI KHAGA FATEHPUR	Yes
198	UJJWAL BRICK FIELD MEERPUR FATEHPUR	MEERPUR FATEHPUR	Yes
199	UMAIR BRICK FIELD GARHI KHOONTA FATEHPUR	GARHI KHOONTA FATEHPUR	Yes
200	UTTAM INT UDYOG JINDPUR, FATEHPUR	JINDPUR, FATEHPUR	Yes
201	VEER HANUMAN BRICK FIELD UDUPUR NARAICHA, BINDKI, FATEHPUR	UDUPUR NARAICHA, BINDKI, FATEHPUR	Yes
202	VIJAY BRICK FIELD GRAM- KHARGAWA, TEHSIL- FATEHPUR, FATEHPUR	GRAM- KHARGAWA, TEHSIL- FATEHPUR	Yes
203	VIJAY INT UDYOG KHATAULI FATEHPUR	KHATAULI FATEHPUR	Yes
204	VIRAT INT UDYOG BAHUWA FATEHPUR	BAHUWA FATEHPUR	Yes
205	VISHNU PRAKASH ENT BHATTA BIBIPUR, FATEHPUR	BIBIPUR, FATEHPUR	Yes
206	VIVEK BRICK FIELD (PURVA NAME-AJEET BRICK FIELD) BAMHRAULI, DHATA, FATEHPUR	BAMHRAULI, DHATA, FATEHPUR	Yes
207	AKASH BRICK FIELD BAHUWA, FATEHPUR	BAHUWA, FATEHPUR	Yes
208	AKBAR BRICK FIELD NEW NAME JAI BRICK FIELD BAMRAULI KHAGA, FATEHPUR	BAMRAULI KHAGA, FATEHPUR	Yes
209	ALAN BRICK FIELD, KOREA ROAD, AMULI, FATEHPUR	KOREA ROAD, AMULI, FATEHPUR	Yes
210	ANJANA BRICK FIELD, AJNAKABIR, KHAGA, FATEHPUR	AJNAKABIR, KHAGA, FATEHPUR	Yes
211	ARYAN BRICK FIELD, MMNAPUR, ALAMPUR, FATEHPUR	MMNAPUR, ALAMPUR, FATEHPUR	Yes
212	DINESH KUMAR PANDEY BRICK FIELD, CHAKSARAN, FATEHPUR	CHAKSARAN, FATEHPUR	Yes
213	TOMAR BRICK FIELD (JAI BALAJI BRICK FIELD), VIJAYIPUR, KHAGA, FATEHPUR	VIJAYIPUR, KHAGA, FATEHPUR	Yes

214	JAI CHANDRIKA BRICK FIELD, DHATA, FATEHPUR	DHATA, FATEHPUR	Yes
215	JAI MAA GANGE ENT UDYOG WAHIDPUR, FATEHPUR	WAHIDPUR, FATEHPUR	Yes
216	JAI MAA JWALAMAI BRICK FIELD SUJANPUR, BAHUA, FATEHPUR	SUJANPUR, BAHUA, FATEHPUR	Yes
217	JAI MAA SHARDA BRICK FIELD, ASADULLAH CITY, FATEHPUR	ASADULLAH CITY, FATEHPUR	Yes
218	JAI MAA SHITLA BRICK FIELD, PALWAHAR VIJAYIPUR, KHAGA, FATEHPUR	PALWAHAR VIJAYIPUR, KHAGA, FATEHPUR	Yes
219	JAY MAA LAKSHMI BRICK FIELD LDIGWAN BHUNA, FATEHPUR	LDIGWAN BHUNA, FATEHPUR	Yes
220	KAMAL BRICK FIELD, DADWA KHURD, HTHGANV, FATEHPUR	DADWA KHURD, HTHGANV, FATEHPUR	Yes
221	KAMAL BRICK FIELD, DAYIMU, ASOTHR, FATEHPUR	DAYIMU, ASOTHR, FATEHPUR	Yes
222	KAN&JIA & CO. DHARAMPUR, ASWAR, TARAPUR, FATEHPUR	DHARAMPUR, ASWAR, TARAPUR, FATEHPUR	Yes
223	KINSHU BRICK FIELD BHARHARA, FATEHPUR	BHARHARA, FATEHPUR	Yes
224	LAKHAN BRICK FIELD JONIHA, FATEHPUR	JONIHA, FATEHPUR	Yes
225	LAKSHMI BRICK FIELD, SAMSI, KJUHA, FATEHPUR	SAMSI, KJUHA, FATEHPUR	Yes
226	LAL BRICK FIELD, NEW NAME G R P BRICK FIELD KISHUNPUR MAJRA BINDKI, FATEHPUR	KISHUNPUR MAJRA BINDKI, FATEHPUR	Yes
227	MAA SHARDA BRICK FIELD KATHERWA, FATEHPUR	KATHERWA, FATEHPUR	Yes
228	MAA SHARDA BRICK FIELD, AYAH, FATEHPUR	AYAH, FATEHPUR	Yes
229	MAA SHARDA BRICK FIELD, SATO DHARAMPUR, FATEHPUR	SATO DHARAMPUR, FATEHPUR	Yes
230	MAA SHITLA BRICK FIELD, NARAINI, FATEHPUR	NARAINI, FATEHPUR	Yes
231	MAHAGAURI BRICK FIELD, BHUA, FATEHPUR	BAHUA, FATEHPUR	Yes
232	MR. BALAJI BRICK FIELD, NYAPURWA, LAKIPUR, FATEHPUR	NYAPURWA, LAKIPUR, FATEHPUR	Yes
233	NEW DAYAL ENT UDYOG AYAH SHAH, FATEHPUR	AYAH SHAH, FATEHPUR	Yes
234	AARISH BRICK FIELD (NEW RUBY ENT UDYOG), BAHADURPUR, KOTARA, JEHANABAD, FATEHPUR	BAHADURPUR, KOTARA, JEHANABAD, FATEHPUR	Yes
235	NEW TARSON BRICK FIELD, JHAGEER NAGAR, KHAGA, FATEHPUR	JHAGEER NAGAR, KHAGA, FATEHPUR	Yes
236	OM MAA BRICK FIELD ABHAYPUR, FATEHPUR	ABHAYPUR, FATEHPUR	Yes
237	RK BRICK FIELD, AMULI, BINDKI, FATEHPUR	AMULI, BINDKI, FATEHPUR	Yes
238	RN BRICK FIELD RANIPUR, FATEHPUR	RANIPUR, FATEHPUR	Yes
239	SAROJA BRICK FIELD, CHATANPUR AMULI, FATEHPUR	CHATANPUR AMULI, FATEHPUR	Yes
240	SATYAM BRICK FIELD GODHAIYA SIJAULI, FATEHPUR	GODHAIYA SIJAULI, FATEHPUR	Yes
241	SK BRICK FIELD JIRWAPUR, BALIDPUR, FATEHPUR	JIRWAPUR, BALIDPUR, FATEHPUR	Yes
242	SOBHAN BRICK FIELD, CHANDURA, MAHNA, FATEHPUR	CHANDURA, MAHNA, FATEHPUR	Yes
243	SRI BALAJI BRICK FIELD NAYAPURWA, FATEHPUR	NAYAPURWA, FATEHPUR	Yes
244	TAMBESHWAR BRICK FIELD, RAMPUR KHAGA, FATEHPUR	RAMPUR KHAGA, FATEHPUR	Yes

245	THAKUR SANJAY SINGH BRICK FIELD, THITURA	THITURA, FATEHPUR	Yes
246	VIJAY SHRI DEVI BRICK FIELD MAHAKHERA, FATEHPUR	MAHAKHERA, FATEHPUR	Yes
247	NEW MAMA BRICK FIELD, SINDHANV, FATEHPUR	SINDHANV, FATEHPUR	Yes
248	SRI PRATAP SINGH & CO. SULTANPUR, FATEHPUR	SULTANPUR, FATEHPUR	Yes
249	MAA SHARADA BRICK FIELD, KAUNH, FATEHPUR	KAUNH, FATEHPUR	Yes
250	MAA SANKATHA BRICK FIELD, TARAPUR BHITAURA, FATEHPUR	TARAPUR BHITAURA, FATEHPUR	Yes
251	JAGANNATH BRICK FIELD, MOHABLIPUR, ITAULI, FATEHPUR	MOHABLIPUR, ITAULI, FATEHPUR	Yes
252	ROSHANI BRICK FIELD, JINDPUR, FATEHPUR	JINDPUR, FATEHPUR	Yes
253	BHARAT BRICK FIELD, MAMNAPUR, ALAMPUR, FATEHPUR	MAMNAPUR, ALAMPUR, FATEHPUR	Yes
254	MAA SHITLA BRICK FIELD, DENDASAI, KHAGA, FATEHPUR	DEDASAI, KHAGA, FATEHPUR	Yes
255	MALIK BRICK FIELD, CHHADAINI, KHAKHRERU, KHAGA, FATEHPUR	CHHADAINI, KHAKHRERU, KHAGA, FATEHPUR	Yes
256	MATHURA BRICK FIELD, RARI BUJURG, BINDKI, FATEHPUR	RARI BUJURG, BINDKI, FATEHPUR	Yes
257	JAY MA GANGE INT UDYOG, LADIGAWAN, FATEHPUR	LADIGAWAN, FATEHPUR	Yes
258	KUMAR AND COMPANY, KHATAULI, FATEHPUR	KHATAULI, FATEHPUR	Yes
259	SATYAM BRICK FIELD, GODAURA, EKDALA, KHAGA, FATEHPUR	GODAURA, EKDALA, KHAGA, FATEHPUR	Yes
260	GARGI BRICK FIELD, DEVGGAON, MUTAUR, FATEHPUR	DEVGGAON, MUTAUR, FATEHPUR	Yes
261	JAGESWAR BRICK FIELD, GAURI SADAR, FATEHPUR	GAURI SADAR, FATEHPUR	Yes
262	PATEL AND COMPANY, MUCHUWAPUR, BINDKI, FATEHPUR	MUCHUWAPUR, BINDKI, FATEHPUR	Yes
263	SHIVA BRICK FIELD, DASHARI MUTTAUR, FATEHPUR	DASHARI MUTTAUR, FATEHPUR	Yes
264	KAMAL BRICK FIELD, SEMRAMANPUR, HATHGAON, FATEHPUR	SEMRAMANPUR, HATHGAON, FATEHPUR	Yes
265	JAY MAA LAXMI BRICK FIELD, LADIGAWAN, BAHUA, FATEHPUR	LADIGAWAN, BAHUA, FATEHPUR	Yes
266	SHREE PRATAP SINGH AND COMPANY, LADIGAWAN, BAHUA, FATEHPUR	LADIGAWAN, BAHUA, FATEHPUR	Yes
267	JAI MAA SHARDE BRICK FIELD, AMNI, VIJAIPUR, KHAGA, FATEHPUR	AMNI, VIJAIPUR, KHAGA, FATEHPUR	Yes
268	OM SAI RAM BRICK FIELD, GANGAIPAR GAZIPUR FATEHPUR	GANGAIPAR GAZIPUR FATEHPUR	Yes
269	SIDDHI VINAYAK BRICK FIELD, MUTTAUR FATEHPUR	MUTTAUR FATEHPUR	Yes
270	AMIT BRICK FIELD, SAIMASI, KHAJUHA, FATEHPUR	SAIMASI, KHAJUHA, FATEHPUR	Yes
271	ANKUR TRADERS, 156 ITRAURA, PILKHANI, FATEHPUR	156 ITRAURA, PILKHANI, FATEHPUR	Yes
272	BALMIK SINGH BRICK FIELD OLD NAME JAI MAA VAISHNO BRICK FIELD, BHIMPUR, MANJHANPUR, EKDALA KHAGA FATEHPUR FATEHPUR	BHIMPUR, MANJHANPUR, EKDALA, KHAGA, FATEHPUR, FATEHPUR,	Yes
273	FORCE BRICK FIELD OLD NAME NATIONAL BRICK FIELD, RAHMATPUR, KHAGA, FATEHPUR, FATEHPUR	RAHMATPUR, KHAGA, FATEHPUR, FATEHPUR	Yes
274	SRI JAI SAD GURU ENT UDYOG,	KAMLAPUR, AYAH SHAH, FATEHPUR	Yes
275	KISAN BRICK FIELD	MEWALI ROAD, BAHUA FATEHPUR	Yes

276	DHARAM BRICK FIELD	BAHUA FATEHPUR	Yes
277	ADITYA BRICK FIELD KANSHPUR GUGAULI, FATEHPUR	KANSHPUR GUGAULI, FATEHPUR	14-07-2021
278	ALFA BRICK FIELD KASHIMPUR, FATEHPUR	KASHIMPUR, FATEHPUR	14-07-2021
279	AMAN BRICK FIELD UMARPUR GAUTI KHAGA, FATEHPUR	UMARPUR GAUTI KHAGA, FATEHPUR	14-07-2021
280	AMAN BRICK FIELD, DANIALPUR, FATEHPUR	DANIALPUR, FATEHPUR	14.06.2017
281	AMAR BRICK FIELD	DULAPUR, DUGREI, FATEHPUR	21-03-2023
282	AMRAVATI BRICK FIELD, JMRAWAN, FATEHPUR	JMRAWAN, FATEHPUR	14-07-2021
283	ANAND BRICK FIELD	CHANDIPUR CHAURAHA, LUCKNOW ROAD, FATEHPUR	21-03-2023
284	ANAND BRICK FIELD, SEMRIMAY, KHAIRAHA, KALRWA, FATEHPUR	SEMRIMAY, KHAIRAHA, KALRWA, FATEHPUR	14-07-2021
285	ANAND ENT UDYOG	KHATAULI, FATEHPUR	21-03-2023
286	ANANDESHWAR BRICK FIELD, RANIPUR, ABHAIPUR, BINDKI, FATEHPUR	RANIPUR, ABHAIPUR, BINDKI, FATEHPUR	14-07-2021
287	ANIL BRICK FIELD MAVDEV BARAROAD BINDKI, FATEHPUR	MAVDEV BARAROAD BINDKI, FATEHPUR	14-07-2021
288	ANJANA BRICK FIELD, AJNAKABIR, KHAGA, FATEHPUR	AJNAKABIR, KHAGA, FATEHPUR	14-07-2021
289	ANSH BRICK FIELD, DANIALPUR, KAMAIPUR, SADAR, FATEHPUR	DANIALPUR, KAMAIPUR, SADAR, FATEHPUR	14.07.2021
290	ARSANA BRICK FIELD	HATHGAO, FATEHPUR	21-03-2023
291	ASHISH BROTHERS MANAWA, FATEHPUR	MANAWA, FATEHPUR	14-07-2021
292	ATHAR BRICK FIELD, RAHMATPUR, KHAGA, FATEHPUR	RAHMATPUR, KHAGA, FATEHPUR	14.07.2021
293	ATIQ BRICK FIELD, SINDHAV, FATEHPUR	SINDHAV, FATEHPUR	14-07-2021
294	AVON BRICK FIELD	TESARI BUJURG, KHAGA FATEHPUR	14-07-2021
295	B B BRICK FIELD	LALAULI, FATEHPUR	21-03-2023
296	BABA BRICK FIELD KUNMUHNA, FATEHPUR	KUNMUHNA, FATEHPUR	14-07-2021
297	BAJRANJ BRICK FIELD IMADPUR HATHGAO, FATEHPUR	IMADPUR HATHGAO, FATEHPUR	14-07-2021
298	BALA JI BRICK FIELD NIHALPUR, FATEHPUR	NIHALPUR, FATEHPUR	14-07-2021
299	BALA JI BRICK FIELD RAMPUR, FATEHPUR	RAMPUR, FATEHPUR	14-07-2021
300	BALA JI ENT UDYOG	BAHUA, FATEHPUR	21-03-2023
301	BALAJI BRICK FIELD, MKDUMPUR, GAZIPUR, FATEHPUR	MKDUMPUR, GAZIPUR, FATEHPUR	14-07-2021
302	BRIJ RANI BRICK FIELD	JAMRAWA FATEHPUR	21-03-2023
303	CHANDEL BRICK FIELD SHAH, FATEHPUR	SHAH, FATEHPUR	14-07-2021
304	CHAUDHARI BRICK FIELD	DIGHARUA, BINDKI, FATEHPUR	21-03-2023
305	CHAUDHARI BRICK FIELD	JAFARABAD, BINDKI, FATEHPUR	21-03-2023
306	CHITRA LEKHA BRICK FIELD MAUHARI, FATEHPUR	MAUHARI, FATEHPUR	14-07-2021

307	D S BRICK FIELD	SHIVARI, AJMATPUR, FATEHPUR	21-03-2023
308	DIAMOND BRICK FIELD,	LIHI DEDASAI, FATEHPUR	21-03-2023
309	DURGA BRICK FIELD, KAMLAPUR, GAZIPUR, FATEHPUR	KAMLAPUR, GAZIPUR, FATEHPUR	14.07.2021
310	EKTA BRICK FIELD, SABSI MUTHUR, FATEHPUR	SABSI MUTHUR, FATEHPUR	14-07-2021
311	FARIYA BRICK FIELD, SUJAWALPUR, BINDKI FATEHPUR	SUJAWALPUR, BINDKI FATEHPUR	14-07-2021
312	FATEHPUR BRICK FIELD SINDHAO, FATEHPUR	SINDHAO, FATEHPUR	14-07-2021
313	GANESH BRICK FIELD	DHANIPUR, BAHUA, FATEHPUR	21-03-2023
314	GANESH BRICK FIELD, BAMHRAULI, KHAGA, FATEHPUR	BAMHRAULI, KHAGA, FATEHPUR	14.07.2021
315	GANESH ENT UDYOG KUVARPUR ROAD, BINDKI, FATEHPUR	KUVARPUR ROAD, BINDKI, FATEHPUR	14-07-2021
316	GAUTAM BRICK FIELD, MALWAN, FATEHPUR	MALWAN, FATEHPUR	16.06.2015
317	GOVIND BRICK FIELD SEMRANPUR, FATEHPUR	SEMRANPUR, FATEHPUR	14-07-2021
318	GULAB BRICK FIELD GADHI BINDKI, FATEHPUR	GADHI BINDKI, FATEHPUR	14-07-2021
319	HIND BRICK FIELD HASANPUR BINDKI, FATEHPUR	HASANPUR BINDKI, FATEHPUR	Dismantal
320	Indrasen Brick Field, Rampur, Imadpur, Hswa Block, Fatehpur	Indrasen Brick Field, Rampur, Imadpur, Hswa Block, Fatehpur	Dismantal
321	J.M.D. BRICK FIELD, MALWAN, FATEHPUR	MALWAN, FATEHPUR	14-07-2021
322	JAI BAJRANG BRICKS FIELD BINDKI KOHNA BAHAR, FATEHPUR	BINDKI KOHNA BAHAR, FATEHPUR	14-07-2021
323	JAI BAJRANG INT UDYOG	RAMPUR HARDO, KHAGA, FATEHPUR	21-03-2023
324	JAI CHANDRIKA BRICK FIELD, DHATA, FATEHPUR	DHATA, FATEHPUR	14-07-2021
325	JAI DURGA BRICK FIELD SAKHIYAV MAJRE, BARHMPUR FATEHPUR	SAKHIYAV MAJRE, BARHMPUR FATEHPUR	14-07-2021
326	JAI DURGA BRICK FIELD, BUDHNDI, SALHEPUR, FATEHPUR	BUDHNDI, SALHEPUR, FATEHPUR	14-07-2021
327	JAI DURGA MAA BRICK FIELD,	CHUCK KAJIPUR, FATEHPUR	21-03-2023
328	JAI HANUMAN BRICK FIELD, RAHMAT DAULATPUR, FATEHPUR	RAHMAT DAULATPUR, FATEHPUR	14.07.2021
329	JAI HANUMAN BRICK FIELD, SHIVPUR, VIJAYIPUR KHAGA, FATEHPUR	SHIVPUR, VIJAYIPUR KHAGA, FATEHPUR	14-07-2021
330	JAI JAWAN JAI KISAN BRICK FIELD JAMRAWA, FATEHPUR	JAMRAWA, FATEHPUR	14-07-2021
331	JAI KOMADGIRI BRICK FIELD BAHUA DEHAT, FATEHPUR	BAHUA DEHAT, FATEHPUR	14-07-2021
332	JAI MAA DURGE BRICK FIELD MEDHAPATI AMOULJONIHA, FATEHPUR	MEDHAPATI AMOULJONIHA, FATEHPUR	14-07-2021
333	JAI MAA DURGE BRICK FIELD SATOJOGA, FATEHPUR	SATOJOGA, FATEHPUR	14-07-2021
334	JAI MAA SHARDA BRICK FIELD, ASADULLAH CITY, FATEHPUR	ASADULLAH CITY, FATEHPUR	14-07-2021
335	JAI MAA SHITLA BRICK FIELD	DEORI ROAD DHATA, FATEHPUR	21-03-2023
336	JAI MAA SHITLA BRICK FIELD BHARWA, FATEHPUR	BHARWA, FATEHPUR	14-07-2021
337	JAI MAA SHITLA BRICK FIELD DHARWASIPUR, FATEHPUR	DHARWASIPUR, FATEHPUR	14-07-2021

338	JAI MAA VAISHNo BRICK FIELD, ADHAULI, DHATA, KHAGA, FATEHPUR	ADHAULI, DHATA, KHAGA, FATEHPUR	14-07-2021
339	JAI MAA VAISHNo DEVI BRICK FIELD TAPNI, FATEHPUR	TAPNI, FATEHPUR	14-07-2021
340	JAI MAHAKAL BRICK FIELD JAMRAWA, FATEHPUR	JAMRAWA, FATEHPUR	14-07-2021
341	JAY HANUMAN BRICK FIELD CHAKBULLAPUR, FATEHPUR	CHAKBULLAPUR, FATEHPUR	14-07-2021
342	JAY MAA DURGA BRICK FIELD CHAK, KAJIPUR, FATEHPUR	CHAK, KAJIPUR, FATEHPUR	14-07-2021
343	JAY MAA JAGDAMBA ENT UDYOG	BAHUA FATEHPUR	21-03-2023
344	JAY MAA VAISHNO BRICK FIELD	DAMAPUR FATEHPUR	21-03-2023
345	JAY MAHAKAL BRICK FIELD	JAMRAWA, FATEHPUR	21-03-2023
346	JAY SHANKAR BRICK FIELD	MUTTAUR FATEHPUR	21-03-2023
347	JAY SHRI RAM BRICK FIELD	SIKTTHANPUR, KHAJUHA FATEHPUR	21-03-2023
348	JMD BRICK FIELD	BASAWANPUR FATEHPUR	14-07-2021
349	KAMAL BRICK FIELD, DAYIMU, ASOTHR, FATEHPUR	DAYIMU, ASOTHR, FATEHPUR	14-07-2021
350	KAMTANATH BRICK FIELD	HARDA, KHAGA FATEHPUR	21-03-2023
351	KANCHAN BRICK FIELD JONIHA, FATEHPUR	JONIHA, FATEHPUR	14-07-2021
352	KANCHAN BRICK FIELD MANGADPUR, FATEHPUR	MANGADPUR, FATEHPUR	14-07-2021
353	KANHA BRICK FIELD	LADIGAWAN, BAHUA, FATEHPUR	21-03-2023
354	KANoJIA & CO. DHARAMPUR, ASWAR, TARAPUR, FATEHPUR	DHARAMPUR, ASWAR, TARAPUR, FATEHPUR	14-07-2021
355	KAUSHAL BRICK FIELD	BHADAUHA, KHAGA, FATEHPUR	21-03-2023
356	KAUSHIK BRICK FIELD BAMHRAULI KHAGA, FATEHPUR	BAMHRAULI KHAGA, FATEHPUR	14-07-2021
357	KINSHU BRICK FIELD BHARHARA, FATEHPUR	BHARHARA, FATEHPUR	14-07-2021
358	KISHNA BRICK FIELD	HUSAINGANJ, FATEHPUR	21-03-2023
359	KRISHNA BRICK FIELD	TOFAPUR FATEHPUR	21-03-2023
360	KRISHNA BRICK FIELD	DUNDRA FATEHPUR	21-03-2023
361	LAKI BRICK FIELD	SHAHBAJPUR, BINDKI, FATEHPUR	21-03-2023
362	LAKSHMI BRICK FIELD	NARTAULI, FATEHPUR	21-03-2023
363	LAKSHMI BRICK FIELD JINDPUR BANARSI, FATEHPUR	JINDPUR BANARSI, FATEHPUR	14-07-2021
364	M S BRICK FIELD	MIRMAU, PAIGAMBERPUR, DAWATPUR, MALWAN, FATEHPUR	21-03-2023
365	M S FAROOQUE BRICK FIELD SINDHAV, FATEHPUR	SINDHAV, FATEHPUR	14-07-2021
366	MAA DURGA BRICK FIELD MAHNA BAHUA, FATEHPUR	MAHNA BAHUA, FATEHPUR	14-07-2021
367	MAA LAKSHMI BRICK FIELD BANPURWA KHAGA, FATEHPUR	BANPURWA KHAGA, FATEHPUR	14-07-2021
368	MAA PURNAGIRI BRICK FIELD DHANKAI, FATEHPUR	DHANKAI, FATEHPUR	14-07-2021

369	MAA SHARADA BRICK FIELD	MANIPUR, GAZIPUR, FATEHPUR	21-03-2023
370	MAA SHARADA BRICK FIELD	PAINAKALA, GAZIPUR, FATEHPUR	21-03-2023
371	MAA SHARDA BRICK FIELD KATHERWA, FATEHPUR	KATHERWA, FATEHPUR	14-07-2021
372	Maa Sharda Brick Field, Hrdon, Khaga, Fatehpur	Hrdon, Khaga, Fatehpur	14-07-2021
373	MAA SHARDA BRICK FIELD, AYAH, FATEHPUR	AYAH, FATEHPUR	14-07-2021
374	MAA SHARDA BRICK FIELD, SATO DHARAMPUR, FATEHPUR	SATO DHARAMPUR, FATEHPUR	14-07-2021
375	MAA SHITLA BRICK FIELD, NARAINI, FATEHPUR	NARAINI, FATEHPUR	14-07-2021
376	MAA VAISHNO BRICK SEMRAMANPUR, FATEHPUR	SEMARAMANPUR, FATEHPUR	14-07-2021
377	MAA VAISHNO ENT UDYOG	KONDAR, FATEHPUR	21-03-2023
378	MAA VASUNDHRA BRICK FIELD JAMRAWA, FATEHPUR	JAMRAWA, FATEHPUR	14-07-2021
379	MAHADEV INT UDYOG	DASHARI MAHNA FATEHPUR	21-03-2023
380	MAHAGAURI BRICK FIELD, BHUA, FATEHPUR	BAHUA, FATEHPUR	14-07-2021
381	MAHALAKSHMI BRICK FIELD, UDUPUR NRACHA, FATEHPUR	UDUPUR NRACHA, FATEHPUR	14-07-2021
382	MAHAVEER BRICK FIELD, NARAINI, KHAGA, FATEHPUR	NARAINI, KHAGA, FATEHPUR	14.07.2021
383	MAHAVIR BRICK FIELD	NARAINI, FATEHPUR	21-03-2023
384	MAHESH BRICK FIELD	MOHAMMADPUR, GAZIPUR, FATEHPUR	21-03-2023
385	MAYANK BRICK FIELD KANDHI, FATEHPUR	KANDHI, FATEHPUR	14.07.2021
386	MEV BRICK FIELD	SUJAWALPUR, DEOMAI, BINDKI, FATEHPUR	21-03-2023
387	MEW BRICK FIELD	SUJAWALPUR BINDKI, FATEHPUR	21-03-2023
388	MISHRA ENT UDYG RAMPUR, FATEHPUR	RAMPUR, FATEHPUR	14.07.2021
389	NAA SHARDA BRICK FIELD	KTERWAN, FATEHPUR	21-03-2023
390	NAFEES BRICK FIELD, KAMPLAPUR, GAZIPUR, FATEHPUR	KAMPLAPUR, GAZIPUR, FATEHPUR	24.06.2015
391	NARAYAN BRICK FIELD	PAHORA, KHARAUJI, KHAGA, FATEHPUR	21-03-2023
392	NARAYAN BRICK FIELD GANEHRA, FATEHPUR	GANEHRA, FATEHPUR	14-07-2021
393	NARAYAN BRICK FIELD, HUSAINGANJ, FATEHPUR	HUSAINGANJ, FATEHPUR	16.06.2015
394	NARENDAR INT UDYOG OLD SATNAM BRICK FIELD VILLAGE KHANDEPUR FATEHPUR	VILLAGE KHANDEPUR FATEHPUR	14-07-2021
395	NATIOANL BRICK FIELD DIDHUARA HATHGAO, FATEHPUR	DIDHUARA HATHGAO, FATEHPUR	14-07-2021
396	NATIONAL BRICK FIELD	BAKHANDA, FATEHPUR	21-03-2023
397	NAVIN ENT UDYOG PATARI BINDKI, FATEHPUR	PATARI BINDKI, FATEHPUR	14-07-2021
398	NAZIA BRICK FIELD	BHADAUHA, DHATA, KHAGA, FATEHPUR	21-03-2023
399	NEW ALLAHABAD BRICK FIELD, HSWA, FATEHPUR	HSWA, FATEHPUR	14-07-2021

400	NEW MISHRA BRICK FIELD MAKANPUR, FATEHPUR	MAKANPUR, FATEHPUR	14-07-2021
401	NEW SARA BRICK FIELD MOHADDINPUR, KHAGA, FATEHPUR	MOHADDINPUR, KHAGA, FATEHPUR	14-07-2021
402	NEW SURYA BRICK FIELD	BEHRA SADAT, AIRANYA KHAGA, FATEHPUR	21-03-2023
403	NEW UP BRICK FIELD, UMRA GT ROAD FATEHPUR	UMRA GT ROAD FATEHPUR	22.04.2009
404	NIKHIL BRICK FIELD	PHORA, SRULI, KHAGA, FATEHPUR	21-03-2023
405	NILAM BRICK FIELD, VERRAV, FATEHPUR	VERRAV, FATEHPUR	14-07-2021
406	NP BRICK FIELD	KARUIA, FATEHPUR	21-03-2023
407	NP BRICK FIELD BARERA, FATEHPUR	BARERA, FATEHPUR	14-07-2021
408	OM BRICK FIELD	BANARSHI, FATEHPUR	21-03-2023
409	OM BRICK FIELD	BAMHRAULI, DHATA, KHAGA FATEHPUR	21-03-2023
410	OM BRICK FIELD	SHIVPURI, EKDALA, KHAGA, FATEHPUR	21-03-2023
411	OM BRICK FIELD, DAMAPUR FATEHPUR	DAMAPUR FATEHPUR	27.10.2017
412	OM SAI BRICK FIELD	GAURI MAHNA, FATEHPUR	21-03-2023
413	OM SAI RAM BRICK FIELD, KIRTIKHERA MAHAKHERA, FATEHPUR	KIRTIKHERA MAHAKHERA, FATEHPUR	14-07-2021
414	POWER BRICK FIELD BHADAUHA KHAGA, FATEHPUR	BHADAUHA KHAGA, FATEHPUR	14-07-2021
415	PRABHAT BRICK FIELD FARIDABAD TIKRI, FATEHPUR	FARIDABAD TIKRI, FATEHPUR	14-07-2021
416	PRAKASH BRICK FIELD	BETI SADAT, BILANDA, FATEHPUR	21-03-2023
417	PRATAP BRICK FIELD	TIKARA, FATEHPUR	21-03-2023
418	PRATHAM BRICK FIELD	JAMRAULI, FATEHPUR	21-03-2023
419	PREM & CO. ENT BHATTA	BAHUA, FATEHPUR	21-03-2023
420	PS BRICK FIELD HAJIPURGANG, FATEHPUR	HAJIPURGANG, FATEHPUR	14-07-2021
421	PUSHPA BRICK FIELD, DEIMU, JRULI, FATEHPUR	DEIMU, JRULI, FATEHPUR	14-07-2021
422	R B S BRICK FIELD	HAIBATPUR, ITAULI, FATEHPUR	21-03-2023
423	R R BRICK FIELD	VASTAPUR, FATEHPUR	21-03-2023
424	RAIN BRICK FIELD NIJAMUDDINPUR, FATEHPUR	NIJAMUDDINPUR, FATEHPUR	14-07-2021
425	RAJ BRICK FIELD TIKA KA PURWA, FATEHPUR	TIKA KA PURWA, FATEHPUR	14-07-2021
426	RAKESH BRICK FIELD	UMARGAHNA BINDKI FATEHPUR	21-03-2023
427	RAM BRICK FIELD HAZRATPUR, BINDKI, FATEHPUR	HAZRATPUR, BINDKI, FATEHPUR	14-07-2021
428	RAM DARBAR BRICK FIELD, KHASMAU, KHAGA, FATEHPUR	KHASMAU, KHAGA, FATEHPUR	14.07.2021
429	RAM LAL AVNINDRA KUMAR BRICK KILN, BKNDHA, FATEHPUR	BKNDHA, FATEHPUR	14-07-2021
430	RAMAN BRICK FIELD SHIVERI AJMATPUR BINDKI, FATEHPUR	AJMATPUR BINDKI, FATEHPUR	14-07-2021

431	RAMESH BRICK FIELD	GAUTI HATHGAON, KHAGA, FATEHPUR	21-03-2023
432	RB BRICK FIELD, SANGRAMPUR KHAGA, FATEHPUR	SANGRAMPUR KHAGA, FATEHPUR	14-07-2021
433	RITA BRICK FIELD SAWAT KHAGA, FATEHPUR	SAWAT KHAGA, FATEHPUR	14-07-2021
434	RK BRICK FIELD, AMULI, BINDKI, FATEHPUR	AMULI, BINDKI, FATEHPUR	14-07-2021
435	RR BRICK FIELD	VSTAPUR, FATEHPUR	21-03-2023
436	RS BRICK FIELD MAMNAPUR, FATEHPUR	MAMNAPUR, FATEHPUR	14-07-2021
437	S S BRICK FIELD	MUTTAUR, FATEHPUR	21-03-2023
438	SANJAY SINGH BRICK INDUSTRY, AJMTPUR, BINDKI, FATEHPUR	AJMTPUR, BINDKI, FATEHPUR	14-07-2021
439	SARA BRICK FIELD	TAKKIPUR KATHERYA, KHAGA, FATEHPUR	21-03-2023
440	SARIYA BRICK FIELD, SUJAWALPUR, BINDKI, FATEHPUR	SUJAWALPUR, BINDKI, FATEHPUR	13.07.2015
441	SATNAM BRICK FIELD, KHANDEPUR, FATEHPUR	KHANDEPUR, FATEHPUR	14-07-2021
442	SATYAM BRICK FIELD	PARADAN, BINDKI, FATEHPUR, FATEHPUR,	21-03-2023
443	SATYAM BRICK FIELD FORMER NAME PAHALWAN BRICK FIELD SINDHAO, FATEHPUR	SINDHAO, FATEHPUR	14-07-2021
444	SATYAM BRICK FIELD GODHAIYA SIJALI, FATEHPUR	GODHAIYA SIJALI, FATEHPUR	14-07-2021
445	SENANI INDRAJEET SINGH BRICK FIELD JAMALPUR, FATEHPUR	JAMALPUR, FATEHPUR	14-07-2021
446	SHAKTI BRICK FIELD SIJAILI, JAFARGANJ, FATEHPUR	SIJAILI, JAFARGANJ, FATEHPUR	14.07.2021
447	SHARDA BRICK FIELD (NEW TAJ BRICK INDUSTRY), DALELKHEDHA, BINDKI, FATEHPUR	DALELKHEDHA, BINDKI, FATEHPUR	14-07-2021
448	SHARDA BRICK FIELD AYAH, FATEHPUR	AYAH, FATEHPUR	14-07-2021
449	SHASHI BRICK FIELD	BARWAT, BAHUA, FATEHPUR	21-03-2023
450	SHIV BRICK FIELD	MAUDEV BINDKI, FATEHPUR	21-03-2023
451	SHIV BRICK FIELD MAHRAHA, FATEHPUR	MAHRAHA, FATEHPUR	14-07-2021
452	SHIV SARAN BRICK FIELD RASULABAD, FATEHPUR	RASULABAD, FATEHPUR	14-07-2021
453	SHIVA BRICK INDUSTRY	DASAHARI MAHNA, FATEHPUR	21-03-2023
454	SHIVAM BRICK FIELD, MUTTAUR, FATEHPUR	MUTTAUR, FATEHPUR	14.06.2017
455	SHREE SHYAM BRICK FIELD	TIKARI DHATA, FATEHPUR	21-03-2023
456	SHRI DURGA BRICK FIELD BADULWAPUR, FATEHPUR	BADULWAPUR, FATEHPUR	14-07-2021
457	SHRI FALGUNGIRI BRICK FIELD RAMPUR KHAGA, FATEHPUR	RAMPUR KHAGA, FATEHPUR	14-07-2021
458	SHRI JAI SAD GURU ENT UDYOG,	KAMALPUR AYAH FATEHPUR	21-03-2023
459	SHRI MARUTI NANDAN BRICK FIELD BAHUA, FATEHPUR	BAHUA, FATEHPUR	14-07-2021
460	SHUBHAM (RAM SAHAI RAJRANI BRICK FIELD), PANAKLA, GAZIPUR, FATEHPUR	PANAKLA, GAZIPUR, FATEHPUR	14-07-2021
461	SINGH & SEKH BRICK FIELD	BANDHWA, FATEHPUR	21-03-2023

462	SINGH BRICK FIELD	BARECHI, FATEHPUR	21-03-2023
463	SINGH BRICK FIELD KAKORA BINDKI, FATEHPUR	KAKORA BINDKI, FATEHPUR	14-07-2021
464	SITA BRICK FIELD HAIPURGANJ, FATEHPUR	HAIPURGANJ, FATEHPUR	14-07-2021
465	SK BRICK FIELD	LAXMANPUR GAJIPUR, FATEHPUR	21-03-2023
466	SK BRICK FIELD JIRWAPUR, BALIDPUR, FATEHPUR	JIRWAPUR, BALIDPUR, FATEHPUR	14-07-2021
467	SONA BRICK FIELD	SHIVARI AJMATPUR, BINDKI, FATEHPUR	21-03-2023
468	SONA BRICK FIELD, JMRAWAN, FATEHPUR	JMRAWAN, FATEHPUR	14-07-2021
469	SRI BALAJI BRICK FIELD NAYAPURWA, FATEHPUR	NAYAPURWA, FATEHPUR	14-07-2021
470	STEEL BRICK FIELD BHEEMPUR DEDASAI, FATEHPUR	BHEEMPUR DEDASAI, FATEHPUR	14-07-2021
471	SURYA BRICK FIELD JAMRAWA, FATEHPUR	JAMRAWA, FATEHPUR	14-07-2021
472	SUSHILA BRICK FIELD PILKHINI HUSAILGAN, FATEHPUR	PILKHINI HUSAILGAN, FATEHPUR	14-07-2021
473	SUSHILA BRICK FIELD, HASWA, FATEHPUR	HASWA, FATEHPUR	19.08.2019
474	TAMBESHWAR BRICK FIELD, MOHANKEDHA, BDWA, BINDKI, FATEHPUR	MOHANKEDHA, BDWA, BINDKI, FATEHPUR	14-07-2021
475	TAMBESHWAR BRICK FIELD, RAMPUR KHAGA, FATEHPUR	RAMPUR KHAGA, FATEHPUR	14-07-2021
476	THAKUR SANJAY SINGH BRICK FIELD, THITURA	THITURA, FATEHPUR	14-07-2021
477	TOMAR BRICK FIELD, BRNPUR, FATEHPUR	BRNPUR, FATEHPUR	14-07-2021
478	UDAY BRICK FIELD NAROTTAMPUR, FATEHPUR	NAROTTAMPUR, FATEHPUR	14-07-2021
479	UDAY BRICK FIELD, SHAHJAHAPUR	SHAHJAHAPUR, SALRAHA, FATEHPUR	21-03-2023
480	UMA BRICK FIELD	ABHAIPUR, BINDKI, FATEHPUR	21-03-2023
481	UMESH BRICK FIELD KHASMAU, FATEHPUR	KHASMAU, FATEHPUR	14-07-2021
482	UMRAO BRICK FIELD, RAMPUR KURMI, FATEHPUR	RAMPUR KURMI, FATEHPUR	14-07-2021
483	UNITED BRICK FIELD SELAWAN, FATEHPUR	SELAWAN, FATEHPUR	14-07-2021
484	V I P BRICK FIELD	DADANKHERA KORSAM BINDKI, FATEHPUR	21-03-2023
485	VASHNAVI BRICK FIELD DALMAU ROAD, FATEHPUR	DALMAU ROAD, FATEHPUR	14-07-2021
486	VATSALYA BRICK FIELD RAMPUR JAMRAWA, FATEHPUR	RAMPUR JAMRAWA, FATEHPUR	14-07-2021
487	VIJAY SHRI DEVI BRICK FIELD MAHAKHERA, FATEHPUR	MAHAKHERA, FATEHPUR	14-07-2021
488	VIP BRICK FIELD	GADI JAR, BINDKI, FATEHPUR	21-03-2023
489	VISAL BRICK FIELD NAYRI JALALPUR, FATEHPUR	NAYRI JALALPUR, FATEHPUR	14-07-2021
490	YUVA SHAKTI BRICK FIELD	VILLAGE- PARADAN, NEAR KHAJUHA, BINDKI, FATEHPUR	21-03-2023



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

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दिनांक 18/12/2023

सेवा में,

उप जिलाधिकारी,
खागा/बिन्दकी/सदर,
फतेहपुर।

विषय: ईट भट्टों को जारी बंदी आदेश का अनुपालन कराये जाने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषय का संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अन्तर्गत वैध सहमति आदेश प्राप्त न करने वाले ईट भट्टों को उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-31 ए के अन्तर्गत बंदी आदेश जारी किया गया है।

जनपद फतेहपुर के अन्तर्गत बंदी आदेश जारी किये गये ईट भट्टों की सूची संलग्न कर इस अनुरोध के साथ प्रेषित की जा रही है कि आगामी फुंकाई सत्र में ईट भट्टे के संचालन को प्रतिबन्धित कराये जाने का कष्ट करें।

संलग्नक: यथोपरि।

भवदीय,
18/12/23
(आर०के० सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:— निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदया, फतेहपुर को सादर सूचनार्थ प्रेषित।
2. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. क्षेत्राधिकारी (उ०प्र०पुलिस), खागा/थरियाँव/सदर/जाफरगंज/बिन्दकी, फतेहपुर को ईट भट्टों की सूची संलग्न कर इस अनुरोध के साथ प्रेषित कि उपरोक्त ईट भट्टों का संचालन न होने पाए।
5. खान अधिकारी, फतेहपुर को इस अनुरोध के साथ प्रेषित कि उपरोक्त भट्टे को आपके कार्यालय से जारी अनुज्ञप्ति/अनापत्ति प्रमाण पत्र/लाईसेंस निरस्त करने एवं अपने स्तर से भी आवश्यक कार्यवाही करने का कष्ट करें।
6. अपर मुख्य अधिकारी, जिला पंचायत, फतेहपुर को इस अनुरोध के साथ कि उपरोक्त भट्टे को आपके कार्यालय से जारी अनुज्ञप्ति/अनापत्ति प्रमाण पत्र/लाईसेंस निरस्त करने एवं अपने स्तर से भी आवश्यक कार्यवाही करने का कष्ट करें।
7. वाणिज्यकर अधिकारी, फतेहपुर को इस अनुरोध के साथ कि उपरोक्त भट्टे को आपके कार्यालय से जारी अनुज्ञप्ति/अनापत्ति प्रमाण पत्र/लाईसेंस निरस्त करने एवं अपने स्तर से भी आवश्यक कार्यवाही करने का कष्ट करें।

क्षेत्रीय अधिकारी